

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF FEBRUARY-2025.

| COURT NO. | DISTRICT   | COURT ROOM                                     | CASE TYPE   | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE MOBILE NUMBER                                   | ADVOCATE EMAIL ID       | DATE OF E-PAYMENT OF COURT FEES                   |                            |                 |
|-----------|--|--|---|-------------|----------------------|------------------------------------|--|-------------------------|---|----------------------------|-----------------|
| 1         | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 148/2025 | COMM                 | 03.02.2025                         | ABDUL HAMEED VS. RUDRA DEVELPERS                         | 8587848515              | ar.rasheedadvocate@gmail.com                      | 03.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 164/2025 | COMM                 | 04.02.2025                         | PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI              | 9810600656              | parasaggarwaladv@gmail.com                        | 04.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 165/2025 | COMM                 | 04.02.2025                         | BABLANI AIRCON VS. TRILOK KUMAR JHA                      | 9811041494              | radheyshyamadv@gmail.com                          | 04.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 167/2025 | COMM                 | 06.02.2025                         | DEEPAK KAPOOR VS. RAHUL KUMAR                            | 9899331166              | sauravbhasin10@gmail.com                          | 06.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 195/2025 | COMM                 | 14.02.2025                         | BANK OF BARODA VS. NITISH MALIK                          | 8447833470              | Advocate.134@gmail.com                            | 14.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 206/2025 | COMM                 | 17.02.2025                         | ICICI BANK VS. GULATI PAINT & HARDWARE STORE             | 9899009971              | juris@hemantgupta.in                              | 17.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Trademark   | CS 205/2025 | COMM                 | 17.02.2025                         | KARIM HOTELS PVT. LTD. VS. AL-KARIM RESTAURANT PVT. LTD. | 8076293778              | service@diwanadvocates.com                        | 17.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 214/2025 | COMM                 | 19.02.2025                         | STATE BANK OF INDIA VS. BHAGWATI DEVI                    | 9643228307              | advtirath@gmail.com                               | 19.02.2025                 |                 |
|           |  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery  | CS 228/2025 | COMM                 | 27.02.2025                         | NSK BEARINGS INDIA PVT. LTD. VS. MANMEET SINGH           | 9810040036              | atulhighcourt2000@yahoo.com                       | 27.02.2025                 |                 |
|           |  | 2  | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | 306         | CS (COMM)/           | 145/2025                           |  | 01-02-2025              | SARR FREIGHTS CORPORATION Vs PUNJAB AND SIND BANK | Divyam Agarwal(P),         | 91 11 4747 0761 |
| 306       | CS (COMM)/   |  |   | 150/2025    |                      | 03-02-2025                         | STATE BANK OF INDIA Vs SAIRAM TALAGERI                   | TIRATH LAL YADAV(P),    | 9643228307  | advtirath@gmail.com        | 21.10.2024      |
| 306       | CS (COMM)/   |  |   | 197/2025    |                      | 14-02-2025                         | ISLAMUDDIN Vs M/S SANJAY EXPORT CO                       | Mohd. Iqbal(P),         | 9873058495  | mohd13iqbal@gmail.com      | 28.01.2025      |
| 306       | CS (COMM)/   |  |   | 198/2025    |                      | 14-02-2025                         | M/S TRUPATI ELECTRICALS PVT LTD Vs MSP, JMV LIMITED      | BHARAT BHUSHAN(LPS)     | 9910403763,                                       | advbharatbhusan@gmail.com  | 11.02.2025      |
| 306       | CS (COMM)/   |  |   | 209/2025    |                      | 17-02-2025                         | SUNIL GUPTA Vs BEENA BEHL                                | Anil Kumar Pandey(P),   | 9810438858  | akpandeyadv@yahoo.co.in    | 28.01.2025      |
| 306       | CS (COMM)  |  |   | 213/2025    |                      | 19-02-2025                         | CANARA BANK Vs SUNIL TALAN                               | SUDESH RANJAN SINGH(P), | 9015511224  | sudeshadvocate12@gmail.com | 05.02.2025      |

| COURT NO. | COURT   | DISTRICT  | COURT ROOM                                 | CASE TYPE         | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME   | RESPONDENT NAME                  | ADVOCATE VSE                | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID            | DATE OF PAYMENT OF COURT FEES |
|-----------|---|---|--|-------------------|--------------------|----------------------|---|----------------------------------|-----------------------------|------------------------|------------------------------|-------------------------------|
|           |   |   | 306  | CS (COMM/)        | 232/2025           | 28-02-2025           | DABUR INDIA LIMITED   | ANCHOR CONSUMER PRODUCTS PVT LTD | Manish Mishra(P),           | 9873553269             | manish@intlawcare.com        | 25.02.2025                    |
| 3         | SH. ILLA RAWAT                                    | CENTRAL DISTRICT JUDGE, 03, TIS HAZARI COURT, DELHI | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CSCOMM 178/2025    | 12.02.2025           | STATE BANK OF INDIA   | LALBUATSAAHAI                    | RHEA VS LUTHRA              | 9917079999             | ADVVRTALCHAMBERS@GMAIL.COM   | 28.01.2025                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CS COMM 192/2025   | 14.02.2025           | ARVIND GUPTA VS ICICI BANK LTD  |                                  | KAPIL GUPTA                 | 9873164160             | ADVKAPILGUPTA@GMAIL.COM      | 27.01.2025                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CSCOMM193/2025     | 14.02.2025           | STATE BANK OF INDIA   | RAJAN                            | SUNIL VS SEHRAWAT           | 9212190624             | DELHILAWAYERS76@YAHOO.CO.IN  | 03.12.2024                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CSCOMM 201/2025    | 17.02.2025           | M/S BHARATI BHAWAN ARVIND NARYAN RAO TAMBE                                    |                                  | NIKHIL VS TRIPATHI          | 9899836932             | NIKHILYRIPATHI63@GMAIL.COM   | 14.02.2025                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CS COMM 202/2025   | 17.02.2025           | RAM NIWAS M/S MAHALUXMI TAXIM   |                                  | PRATEEK GUPTA               | 9971775882             | BLACKGEM;EGAL@HOTMAIL.COM    | 08.01.2025                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CSCOMM 203/2025    | 17.02.2025           | FITWELL HOSIERY CORP. VS BHALLA   |                                  | M. TARIQUE VS AJAYSIDDQUI   | 9811202991             | TARIQUE379@GMAIL.COM         | 04.02.2025                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CS COMM 210/2025   | 18.02.2025           | SHIV PRAKASH SINGH  |                                  | KARAN VS FATEHARORA         | 9999935429             | ADVOCATEKARANARORA1991@GMAIL | 03.02.2025                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CSCOMM 212/2025    | 19.02.2025           | M/S R.S.TEXTILE M/S KANIKA FABRICS  |                                  | ROHIT VS GOEL               | 9312248785             | ROHITGOEL1975@GMAIL.COM      | NOT PROVIDED                  |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CS COMM 218/2025   | 24.02.2025           | CANARA BANK AGG   |                                  | SANJAY VS RAVINDER AGGARWAL | 9811179171             | LEGALYUKTI63@GMAIL.COM       | 30.01.2025                    |
|           |   |   | 303, Extension Block, Hazari Courts, Delhi | Suit for Recovery | CS COMM231/2025    | 28.02.2025           | ANUPAM JAIN VS AGGARWAL   |                                  | VINEET VS ASHWANJAIN        | 9716141409             | NOT PROVIDED                 | 24.01.2025                    |
| 4         | MS ANIL KUMAR SISODIA, JUDGE, COMMERCIAL COURT-04 | CENTRAL DISTRICT JUDGE, COMMERCIAL COURT-04         | ROOM NO.304                                | RECOVERY          | CS(COMM)-156/2025  | 04.02.2025           | STATE BANK OF INDIA   | RAMAN KUMAR DUGGAL               | SH. ADAITAB VS KUMAR ROURT  | 9999132159             | AKROUTADVOCA@GMAIL.COM       | 21.01.2025                    |
|           |   |   | ROOM NO.304                                | RECOVERY          | CS (COMM) 177/2025 | 11.02.2025           | M/S HARBANSH LAL FOODS PVT. LTD. VS. NAHAR FROZEN FOODS & ICE CREAM PVT. LTD. |                                  | SH. BHUVNESH VS SWAR TYAGI  | 8826824663             | tyagibhuvneshwar@yahoo.com   | 29.01.2025 & 11.02.2025       |
|           |   |   | ROOM NO.304                                | RECOVERY          | CS (COMM)186/2025  | 13.02.2025           | HOLYFAITH INTERNATIONAL PVT LTD V/S SARMAH BOOK STALL                         |                                  | PAWAN VS KUMAR              | 7678499388             | NA                           | 23.12.2024                    |
|           |   |   | ROOM NO.304                                | RECOVERY          | CS (COMM) 194/2025 | 14.02.2025           | M/S GAMESH CHANGERS TEXFAB LTD. VS. DEVYA OVERSEAS                            |                                  | SH. BHARAT DEEP VS SINGH    | 9911770005             | bharatdeepingh@gmail.com     | 03.02.2025                    |

| COURT NO. | DISTRICT   | COURT ROOM  | CASE TYPE      | CASE NUMBER                     | DATE OF REGISTRATION | PETITIONER NAME                                   | ADVOCATE NAME         | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID             | DATE OF PAYMENT OF COURT FEES |
|-----------|--|-------------|----------------|---------------------------------|----------------------|---|-----------------------|------------------------|-------------------------------|-------------------------------|
|           |  | ROOM NO.304 | RECOVERY       | CS (COMM)222/2025               | 25.02.2025           | STATE BANK OF INDIA V/S RITUN AND ANR             | R.K. SINHA            | 9811255673             | ADVOCATESINHA@REDIFFMAIL.COM  | 20.02.2025                    |
|           |  | ROOM NO.304 | RECOVERY       | CS (COMM)227/2025               | 27.02.2025           | M/S RADIANT TECHNOMAC V/S DHARAMPAL GUPTA         | R. KARTHIK            | 9814011052             | OFFICE.OILIP SINGH@GMAIL.COM  | 22.02.2025                    |
| 5         | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05                     | CENTRAL     | 305            | RECOVERY CS (COMM)/235/2025     | 28-02-2025           | CANARA BANK Vs DEEPANSHU                          | ANUJ AGARWAL(P),      | 9999490798             | advocateanuagarwal@gmail.com  | 20.02.2025                    |
|           |  |             | 305            | RECOVERY CS (COMM)/230/2025     | 27-02-2025           | NEERU MAHAJAN SAHREYAR AMIR                       | Rahul Kumar(P),       | 8368889156             | advocatecarva@gmail.com       | 20.11.2024                    |
| 6         | SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRIL COURT CENTRAL DELHI | CENTRAL     | 410            | CS (COMM.) CS (COMM)/147/2025   | 03-02-2025           | S ENTERPRISES Vs KIRAN SINGH (DIRECTOR)           | SNITIN .(P),          | 9717920718             | NA                            | 03.07.2024                    |
|           |  |             | 410            | CS (COMM.) CS (COMM)/169/2025   | 07-02-2025           | LALIT CHADHA Vs MAHANAGAR TELEPHONE NIGAM LIMITED | Akshit M/S Sawal(P),  | 9711968186             | jujharsinghadvocate@gmail.com | 28.01.2025                    |
|           |  |             | 410            | CS (COMM.) CS (COMM)/221/2025   | 25-02-2025           | SANJAY KUMAR GUPTA Vs YOGESH LAXMANDAS KANJANI    | KALPANA HINGORANI(P), | 9211033533             | advocate_kalpana@yahoo.com    | 15.02.2025                    |
|           |  |             | 410            | CS (COMM.) CS (COMM)/225/2025   | 25-02-2025           | ROHIT JAIN PARTNER Vs RAVINDER KUMAR PROPRIETOR   | MUNISH VOHRA(P),      | 9811427955/990540099   | munishlaw.vohra@gmail.com     | 22.01.2025                    |
| 7         | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE COMMERCIAL COURT-07               | CENTRAL     | COURT ROOM 302 | CIVIL SUIT OMP(I) COMM 146/2025 | 03.02.2025           | FATA CAPITAL LTD. Vs RAKESH                       | ANISH BHOLA           | 9811452022             | Anish_bhola17@yahoo.com       | NA                            |
|           |  |             | COURT ROOM 302 | CIVIL SUIT OMP(I) COMM 148/2025 | 03.02.2025           | HDFC BANK LTD. VS VIKASH KUMAR                    | ANISH BHOLA           | 9811452022             | Anish_bhola17@yahoo.com       | NA                            |
|           |  |             | COURT ROOM 302 | CIVIL SUIT OMP(I) COMM 149/2025 | 03.02.2025           | HDFC BANK LTD, VS RAVI KUMAR                      | ANISH BHOLA           | 9811452022             | Anish_bhola17@yahoo.com       | NA                            |
|           |  |             | COURT ROOM 302 | CIVIL SUIT OMP(I) COMM 150/2025 | 03.02.2025           | HDFC BANK LTD. VS KAMRUDDIN KHAN                  | ANISH BHOLA           | 9811452022             | Anish_bhola17@yahoo.com       | NA                            |
|           |  |             | COURT ROOM 302 | CIVIL SUIT OMP(I) COMM 151/2025 | 03.02.2025           | HDFC BANK LTD. VS N.R. SONS UTENSILS PVT. LTD.    | ANISH BHOLA           | 9811452022             | Anish_bhola17@yahoo.com       | NA                            |
|           |  |             | COURT ROOM 302 | CIVIL SUIT OMP(I) COMM 152/2025 | 03.02.2025           | HDFC BANK LTD. VS RAMVEER SINGH                   | ANISH BHOLA           | 9811452022             | Anish_bhola17@yahoo.com       | NA                            |
|           |  |             | COURT ROOM 302 | CIVIL SUIT OMP(I) COMM 153/2025 | 03.02.2025           | HDFC BANK LTD. VS SALMAN KHAN                     | ANISH BHOLA           | 9811452022             | Anish_bhola17@yahoo.com       | NA                            |

| COURT NO. | DISTRICT | COURT ROOM     | CASE TYPE  | CASE NUMBER          | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                       | ADVOCATE NAME      | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID           | DATE OF E-PAYMENT OF COURT FEES |
|-----------|----------|----------------|------------|----------------------|----------------------|--|--------------------|------------------------|-----------------------------|---------------------------------|
|           |          | COURT ROOM 302 | CIVIL SUIT | CS (COMM) 159/2025   | 04.02.2025           | SHAILJA PAPERS LTD. VS NEERU SURI  | PRANAV TRIVEDI     | 9810660640             | pranav.trivedi@yahoo.co.in  | NA                              |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 157/2025    | 04.02.2025           | CANARA BANK VS SABANA KHATOON  | ANSHUMA SRIVASTAVA | 9990042642             | NA                          | 17.01.2025                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 158/2025    | 04.02.2025           | RITU THAREJA VS MCD  | SATYAJIT KUMAR     | 9868088168             | cinmoyassociates@gmail.com  | 22.01.2025                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 170/2025    | 07.02.2025           | BANK OF BARODA VS RESHMAALI  | GEETANJALI SHARMA  | 8447833470             | Advocate.134@gmail.com      | 03.02.2025                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 171//2025   | 07.02.2025           | RAJKAMAL PRAKASHAN PVT. LTD. VS SANJIV PRAKASHAN, JAIPUR                 | ARVIND JAIN        | 7070019798             | bakeelsab@gmail.com         | 03.02.2025                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | OMP(I) COMM 179/2025 | 10.02.2025           | DMI HOUSING FINANCE PVT. LTD. VS DOSH MOHMAD                             | ANISH BHOLA        | 9811452022             | Anish_bhola17@yahoo.com     | NA                              |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 183/2025    | 12.02.2025           | M/S SHIV RATNA PACKAGING PVT. LTD. VS M/S ORIENTAL PLAST                 | SUBHASH CHANDRA    | 9810459344             | chandraadv31@gmail.com      | 30.01.2025                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 179/2025    | 12.02.2025           | STATE BANK OF INDIA VS BIAN RAJ KUMAR                                    | RHEA LUTHRA        | 9917079999             | advrtalchambers@gmail.com   | 01.02.2025                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 189/2025    | 13.02.2025           | M/S VANSH ELECTROMECHANICAL DEVICES PVT. LTD. VS M/S KONCEPT ELECTRONICS | ADHISH SRIVASTAVA  | 9810519459             | office@adhisshrivastava.com | 28.01.2025                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 191/2025    | 14.02.2025           | VARUNA VERMA MUNICIPAL CORPORATION OF DELHI VS SATYENDR SINGH KUMAR      | SATYENDR SINGH     | 9811161525             | sksingh116@gmail.com        | 20.09.2024                      |
|           |          | COURT ROOM 302 | CIVIL SUIT | CS(COMM) 199/2025    | 15.02.2025           | VANI PRAKASHAN VS KOLHAN UNIVERSITY                                      | PRATEEK SRIVASTAVA | 9999320409             | ritwikoff@outlook.com       | 13.02.2025                      |
|           |          |                |            | CS(COMM) 204/2025    | 17.02.2025           | CANARA BANK VS PREETI  | SANJEEV CHOPRA     | 971142200              | NA                          | 30.01.2025                      |
|           |          |                |            | OMP(I) COMM 205/2025 | 24.02.2025           | HDFC BANK LTD. VS PRAKASH SINGH  | ANISH BHOLA        | 9811452022             | Anish_bhola17@yahoo.com     | NA                              |
|           |          |                |            | OMP(I) COMM 206/2025 | 24.02.2025           | HDFC BANK LTD. VS PRANAV SHARMA  | ANISH BHOLA        | 9811452022             | Anish_bhola17@yahoo.com     | NA                              |
|           |          |                |            | OMP(I) COMM 207/2025 | 24.02.2025           | HDFC BANK LTD. VS KUMAR AESDYHI  | ANISH BHOLA        | 9811452022             | Anish_bhola17@yahoo.com     | NA                              |

| COURT NO. | COURT  | DISTRICT | COURT ROOM                | CASE TYPE      | CASE NUMBER                   | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                   | ADVOCATE                  | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID             | DATE OF PAYMENT OF COURT FEES |
|-----------|--|----------|---------------------------|----------------|-------------------------------|----------------------|--|---------------------------|------------------------|-------------------------------|-------------------------------|
|           |  |          |                           |                | CS(COMM) 233/2025             | 28.02.2025           | M/S UNIQUE INTERNATIONAL VS DR. KAWALDEEP DHAM                       | RAJEEV CHAUHAN            | 9891467200             | CASADV2000@GMAIL.COM          | 11.02.2025                    |
| 8         | SH. GORAKH NATH PANDEY, JUDGE, COMMERCIAL COURT      | CENTRAL  | NIL                       |                |                               |                      |  |                           |                        |                               |                               |
| 9         | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL  | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/146/2025 | 01-02-2025           | SS ENTERPRISES Vs NIRMALOK SINGH                                     | NITIN (P),                | 9717920718             | NA                            |                               |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/154/2025 | 03-02-2025           | Manjula Goswami Vs Rajiv Oberio                                      | MANOJ KUMAR(P),           | 9313345075             | advocatesunildutt1@gmail.com. | 01.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/152/2025 | 03-02-2025           | M/S SCM PROTECTION PVT LTD Vs M/S LOGICASH SOLUTIONS PRIVATE LIMITED | DINESH KUMAR BHATI(P),    | 9873104009, 9354526178 | devshukla30@gmail.com         | 01.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/168/2025 | 06-02-2025           | Raman Narula Vs Surender Mahajan                                     | Rohit Puri(P),            | 9810646822             | office@lexpro.co.in           | 06.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRDEXECUTION | Execution (Comm)/89/2025      | 06-02-2025           | SAJI JOSEPH Vs OPERA GLOBAL PRIVATE LIMITED                          | DEV RAJ SHARMA(P),        | 8111387613             | devsharmaadvocate@gmail.com   | 04.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/176/2025 | 10-02-2025           | CANARA BANK Vs HARYANA SAREE SELECTION                               | Sanjeev Chopra(P),        | 9711142200             | chra6791@gmail.com            | 07.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/187/2025 | 13-02-2025           | RAMESH AGGARWAL Vs Municipal Corporation of Delhi                    | satyendra kumar singh(P), | 9811161525             | sksingh16@gmail.com           | 07.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/190/2025 | 13-02-2025           | GAMECHANDER PVT LTD Vs SIDDHARTH MEHRA                               | Bharat Deep Singh(P),     | 991177000              | NA                            | 12.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/188/2025 | 13-02-2025           | M/S S EDUCATIONS PVT LTD Vs CHAHAKTA BACHPAN PLAY SCHOOL AND GRS     | KROHIT VASHIST(P)         | 9810189223             | rohit1996vashist@gmail.com    | 12.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/208/2025 | 17-02-2025           | STATE BANK OF INDIA Vs Sweta Singh                                   | Suchita Dixit(P),         | 896932838              | aonihotrisuchita@gmail.com    | 15.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/216/2025 | 20-02-2025           | CANARA BANK Vs SH NARESH GUPTA                                       | Sanjeev Pandey(P),        | 9868089772             | sanjiv.pandey2010@gmail.com   | 19.02.2025                    |
|           |  |          | 309 FLOOR EXTENTION BLOCK | THIRD          | CS (COMM.) CS (COMM)/220/2025 | 24-02-2025           | Krishan Suden Vs Commissioner Municipal Corporation of Delhi         | Dheeraj Gupta(P),         | 9811412191             | dheerajgupta1982@gmail.com    | 22.02.2025                    |

| COURT NO. | DISTRICT  | COURT ROOM                | CASE TYPE       | CASE NUMBER                | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME  | ADVOCATE NAME  | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID             | DATE OF PAYMENT OF COURT FEES  |            |
|-----------|---|---------------------------|-----------------|----------------------------|----------------------|---|--|------------------------|-------------------------------|--------------------------------|------------|
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD OMP       | OMP (COMM)/5/2025          | 27-02-2025           | Pantley Fashion Private Limited Vs Ankit Agarwal                          | Anant Bhushan(P),  | 9312401165             | bhushananant@hotmail.com      | 25.02.2025                     |            |
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD EXECUTION | Execution (Comm.)/88/2025  | 04-02-2025           | M/S SUPER HOZE INDUSTRIES PVT LTD Vs SARVESH GOEL PROP                    |  | 9899619440             | advtandon2151@gmail.com       | 03.02.2025                     |            |
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD EXECUTION | Execution (Comm.)/107/2025 | 17-02-2025           | LAL CHAND AND CO Vs BENTWOOD SEATING SYSTEM                               | DASHISH SHARMA   | 9313994317             |                               | 15.02.2025                     |            |
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD EXECUTION | Execution (Comm.)/109/2025 | 18-02-2025           | M/s VAISHALI CARD, THROUGH ITS PROPRIETOR SH. KHADAK SINGH Vs SHAKTI CARD | AMIT KUMAR   | 7011961538,8920634302  |                               | 17.02.2025                     |            |
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD MISC. DJ  | Misc DJ/93/2025            | 10.02.2025           | HARE KRISHNA FABRICS Vs HARVINDER PAL SINGH                               | KANISHK KHARBANDA  | 9999457850             | kanishk.kharbanda20@gmail.com | 07.02.2025                     |            |
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD OMP COMM. | (I) OMP (COMM.)/185/2025   | (I) 20-02-2025       | HDFC Bank LTD Vs NADEEM MALIK   | ANISH BHOLA(P),  | 9811452022             | Anish_bhola@gmail.com         | 19.02.2025                     |            |
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD OMP COMM. | (I) OMP (COMM.)/186/2025   | (I) 20-02-2025       | HDFC Bank Vs AMAAN RAZA   | ANISH BHOLA(P),  | 9811452022             | Anish_bhola@gmail.com         | 19.02.2025                     |            |
|           |   | 309 FLOOR EXTENSION BLOCK | THIRD OMP COMM. | (I) OMP (COMM.)/187/2025   | (I) 20-02-2025       | HDFC Bank Vs SAKIR YAKUB  | ANISH BHOLA(P),  | 9811452022             | Anish_bhola@gmail.com         | 19.02.2025                     |            |
| 10        | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL                   | 307             | Civil                      | CS (COMM)/200/2025   | 15-02-2025  | BANK OF BARODA Vs Mamta Goswami and Anr                          | Geetanjali Sharma      | 8447833470                    | advocate.134@gmail.com         | 12.2.2025  |
|           |   |                           | 307             | Civil                      | CS (COMM)/211/2025   | 18-02-2025  | LOREAL SA Vs NIMIT KAPOOR and ORS                                | Shravan Bansal         | 6201970125                    | unitedmark@unitedandunited.com | 13.2.2025  |
|           |   |                           | 307             | Civil                      | CS (COMM)/217/2025   | 21-02-2025  | MAGNUM TOURS AND TRAVELS PRIVATE LIMITED Vs MUKESH MOHAN AND ORS | DEEPAK GUPTA           | 9811504426                    | mgalawoffice@gmail.com         | 17.2.2025  |
|           |   |                           | 307             | Civil                      | CS (COMM)/224/2025   | 25-02-2025  | RAJESH KUMAR BANSAL Vs SANJAY GUPTA                              | SOUMIL GONSALVES       | 9999877470                    | shubhamagarwal1308@gmail.com   | 13.2.2025  |
| 11        | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT   | CENTRAL                   | 310             | CS (COMM)                  | CS (COMM)/151/2025   | 03-02-2025  | Icici Bank Limited Vs PARITOSH SINGH                             | Vikas Chopra           | 9212036118                    | vikaschopraadvocate@gmail.com  | 29.01.2025 |
|           |   | 310                       | CS (COMM)       | CS (COMM)/174/2025         | 10-02-2025           | STATE BANK OF INDIA Vs BEENA  | Amit Singh   | 7011848842             | Singhamit0071@gmail.com       | 24.01.2025                     |            |

| COURT NO. | DISTRICT  | COURT ROOM | CASE TYPE  | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME   | ADVOCATE VSE          | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID               | DATE OF PAYMENT OF COURT FEES |
|-----------|---|------------|------------|--------------------|----------------------|---|-----------------------|------------------------|---------------------------------|-------------------------------|
|           |   | 310        | CS (COMM)  | CS (COMM)/226/2025 | 27-02-2025           | M/S ASHOK KUMAR BAHAL Vs MUNICIPAL CORPORATION OF DELHI               | Satyendra Kumar Singh | 9811161525             | ksingh116@gmail.com             | 31.01.2025                    |
|           |   | 310        | CS (COMM)  | CS (COMM)/196/2025 | 14-02-2025           | BANK OF BARODA V/S NAGINA AGGARWAL                                    | Geetanjali Sharma(P), | 8447833470             | Advocate.134@gmail.com          |                               |
|           |   | 310        | CS (COMM)  | CS (COMM)/219/2025 | 24-02-2025           | M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ | Dalip Anand           | 9873476464             | dalipanand91@gmail.com          | 13.02.2025                    |
| 12        | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL    | CS COMM    | 144/2025           | 01.02.2025           | THE PUNJAB AND SINGH V/S ANUPAM KHURANA                               | PARVEEN KUMAR GARG    | 9811141706             | PARVEEN GARG OFFICIAL@GMAIL.COM | 28.01.2025                    |
|           |   | 401        | EX COMM    | 81/2025            | 03.02.202            | RAJ KUMAR SETH V/S M CHOLAMANDALAM INVESTMENT & FINANCE COMPANY       | MAYANK MAINI          | 9711718716             | ADVVMAYANK MAINI@GMAIL.COM      |                               |
|           |   | 401        | MISC DJ    | 89/2025            | 04.02.2025           | SURENDER KUMAR VERMA V/S MCD & ANR                                    | SATYENDR KUMAR SINGH  | 9811161525             |                                 |                               |
|           |   | 401        | EX COMM    | 85/2025            | 04.02.2025           | M/S MATHURA DASS AHUJA & SONS V/S DELHI TOURISM AND TRANSPORTATION    |                       |                        |                                 |                               |
|           |   | 401        | MISC DJ    | 92/2025            | 07.02.2025           | ALSTONE INDUSTRIES PVT LTD & RUBBER TRADE CENTER PVT LTD              | ASHRAF ALI            | 9891525383             |                                 |                               |
|           |   | 401        | CS COMM    | 173/2025           | 07.02.2025           | NIRANJAN KUMAR BANSAL V/S UKANSH CREATIONS PVT LTD                    | CHIRAG ARORA          | 9716884477             | CHIRAG71@GMAIL.COM              | 31.07.2025                    |
|           |   | 401        | EX COMM    | 96/2025            | 10.02.202            | DEEPAK GUPTA V/S NELSON IPEM  |                       | 18.02.2025             |                                 |                               |
|           |   | 401        | EX COMM    | 100/2025           | 13.02.2025           | CENTRAL BANK OF INDIA V/S MR. AMARNATH SAHNI                          | SUBODH KUMAR SINGH    | 9811375940             | ADVSUBODHKUMARSINGH@GMAIL.COM   |                               |
|           |   | 401        | EX COMM    | 101/2025           | 13.02.2025           | LEDERAMAN EXPORTS LTD V/S EKTAREHMAN & ORS                            | MOHD WASIQ KHAN       | 9899467518             | THEGHAZIASOCLATES@GMAIL.COM     |                               |
|           |   | 401        | EX COMM    | 108/2025           | 18.08.2025           | SATISH GAMBHIR V/S VINOD KUMAR GUPTA                                  | ANJANEYA MISHRA       | 9871061138             | AMIKUSLAW@GMAIL.COM             |                               |
|           |   | 401        | CS COMM    | 215/2025           | 19.02.2025           | PUNJAB SINGH V/S SHAKUNTALA   | ANSHU BANKSHUKLA      | 9210043774             | ADVOCATEANSHU@GMAIL.COM         | 29.01.2025                    |
|           |   | 401        | OMP I COMM | 199/2025           | 21.02.2025           | HDFC BANK LTD MOHINDER SINGH  | ANISH BHOLA           | 9811452022             | ANISHBHOLA17@YAHOO.COM          |                               |

| COURT NO. | DISTRICT   | COURT ROOM             | CASE TYPE  | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME  | ADVOCATE VSE RESPONDENT NAME   | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID              | DATE OF PAYMENT OF COURT FEES |
|-----------|--|------------------------|------------|--------------------|----------------------|--|--------------------------------|------------------------|--------------------------------|-------------------------------|
|           |  | 401                    | OMP I COMM | 200/2025           | 21.02.2025           | HDFC BANK LTD  | ANISH V/S BHOLA SHAKEEL AHMAD  | 9811452022             | ANISHBHOLA17@YAHOO.COM         |                               |
|           |  | 401                    | MISC DJ    | 116/2025           | 24.01.2025           | RAKESH GUPTA V/S PROJECTS PVT LTD                                      | AMIT RANAHATA                  | 9212545654             | ADVAMITNAHATA@GMAIL.COM        |                               |
|           |  | 401                    | MISC DJ    | 117/2025           | 24.01.2025           | NAWAL KISHORE V/S GANESH PRASAD  | ANMOL KAPUR                    | 9718844007             | KAPURASSOCIATES235@GMAIL.COM   |                               |
|           |  | 401                    | EX COMM    | 4/2025             | 28.02.2025           | TATA CAPITAL LIMITED Vs M/S SHREE INTERNATIONAL                        | SAVYASAC SAHAI(P),             | 9910081428             | SACYASACHISHAHAI@GMAIL.COM     |                               |
|           |  | 401                    | MISC DJ    | 109/2025           | 20.02.2025           | M/S INVICTUS DIGITAL Vs M/S BINDRA ELECTRICALS                         | YASHPAL SINGH                  | 9810220380             | ADVOCATES.EKLAWYA@GMAIL.COM    |                               |
| 13        | SH. M.K. NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT      | CENTRAL COURT ROOM 310 | CS (COMM)  | CS (COMM)/151/2025 | 03-02-2025           | Icici Bank Limited   | Vikas Vs Chopra PARITOSH SINGH | 9212036118             | vikaschopraadvocate@gmail.com  | 29.01.2025                    |
|           |  | COURT ROOM 310         | CS (COMM)  | CS (COMM)/174/2025 | 10-02-2025           | STATE BANK OF INDIA  | BEENA Vs Amit Singh            | 7011848842             | Singhamit0071@gmail.com        | 24.01.2025                    |
|           |  | COURT ROOM 310         | CS (COMM)  | CS (COMM)/226/2025 | 27-02-2025           | M/S ASHOK KUMAR Vs MUNICIPAL CORPORATION OF DELHI                      | Satyendra Bahl Vs Singhar      | 9811161525             | ksingh116@gmail.com            | 31.01.2025                    |
|           |  | COURT ROOM 310         | CS (COMM)  | CS (COMM)/196/2025 | 14-02-2025           | BANK BARODA NAGINA AGGARWAL  | OF Geetanjali Vs Sharma(P),    | 8447833470             | Advocate.134@gmail.com         |                               |
|           |  | COURT ROOM 310         | CS (COMM)  | CS (COMM)/219/2025 | 24-02-2025           | M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ  | Dalip Anand                    | 9873476464             | dalipanand991@gmail.com        | 13.02.2025                    |
| 14        | SH. ASHUTOSH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT) | WEST                   | CS         | CS (COMM)/90/2025  | 01-02-2025           | KRISHAN KUMAR PROPRIETOR OF M/S JAI GANESH STEEL CO -- Vs M/S MOPLI    | Vipin Dilawari(P),             | 9312203957             | vipindilwari83@gmail.com       | 33430                         |
|           |  |                        | CS         | CS (COMM)/95/2025  | 03-02-2025           | Indian Overseas Bank Vs GURPEET SINGH PROPRIETOR OF M/S TREK INDIA     | RAJEEV UPADHAYA(P),            | 9212002825             | advrajeevupadhiyay84@gmail.com | 13920                         |
|           |  |                        | CS         | CS (COMM)/99/2025  | 04-02-2025           | DALJIT SINGH -- Vs THEHI(P), DIRECTOR BAJAJ APPLIANCES LIMITED AND ORS | MEENAKS                        | 8920174069             | Meenakshi.llb@gmail.com        | 09-01-2025                    |
|           |  |                        | CS         | CS (COMM)/103/2025 | 06-02-2025           | BANK OF MAHARASHTRA Vs AVNEET CHOPRA                                   | SHAILESH KUMAR(P),             | 9891285888             | advshaileshkumar@gmail.com     | 28-01-2025                    |
|           |  |                        | CS         | CS (COMM)/110/2025 | 10-02-2025           | CANARA BANK Vs GOURI NIMESH SINGH                                      | Ashok Kakkar(P),               | 9560396555             | KAKKARASHOK@REDIFFMAIL.COM     | 17-01-2025                    |

| COURT NO. | DISTRICT COURT ROOM                                      | CASE TYPE | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME  | ADVOCATE NAME                         | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                  | DATE OF PAYMENT OF COURT FEES |            |
|-----------|--|-----------|--------------------|----------------------|---|---------------------------------------|------------------------|------------------------------------|-------------------------------|------------|
|           |  | CS        | CS (COMM)/113/2025 | 11-02-2025           | ICICI Bank Limited Vs SOHAN LAL (PROPRIETOR OF INZIN INDIA CO)                  | Hemant Gupta(P),                      | 9899009971             | juris@hemantgupta.in               | 10-12-2021                    |            |
|           |  | CS        | CS (COMM)/121/2025 | 12-02-2025           | M/S RIDHI SIDHI ENTERPRISES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD                | Sobhik Tanwar(P),                     | 9818200873             | not mentioned                      | 09-09-2024                    |            |
|           |  | CS        | CS (COMM)/128/2025 | 15-02-2025           | UNION BANK OF INDIA Vs VIMAL KUMAR PROP OF M/S BABA SHYAM TRADERS               | ALOK KUMAR(P),                        | 9911000126             | alok.adv2001@gmail.com             | 01-02-2025                    |            |
|           |  | CS        | CS (COMM)/133/2025 | 17-02-2025           | State Bank of India Vs Anand Verma  | Ashok Kumar(P),                       | 9811896060             | kumarashokadvocate@gmail.com       | 03-02-2025                    |            |
|           |  | CS        | CS (COMM)/132/2025 | 17-02-2025           | TRIPTI ASRI Vs HARMET SINGH/HARMEET SINGH KOHLI                                 | AAKASH KUMAR(P),                      | 9818388241             | filing@sethiasociates.in           | 14-02-2025                    |            |
|           |  | CS        | CS (COMM)/138/2025 | 18-02-2025           | MAHASHIAN DIM HATTI PRIVATE LIMITED Vs AJAY KUMAR SUNIL KUMAR                   | MANISH SINGHAL(P),                    | 9811529112             | mangla.ipr@gmail.com               | 12-02-2025                    |            |
|           |  | cs        | CS (COMM)/144/2025 | 19-02-2025           | CHAMPION ELCOM PRIVATE LIMITED Vs NEETU RAJPUT PROPRIETOR OF M/S ADITYA TRADING | KUSHAGRA BANSAL(P),                   | 9999448797             | kushagrabansal@akassociates.org.in | 11-02-2025                    |            |
| 15        | MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST      | CS COMM            | 87/2025              | 01.02.2025  | PARVEEN KUMAR VS SANJAY KUMAR CHANDRA | VIPIN DILAWARI         | 9310875020                         | vipindilawari83@gmail.com     | 27.01.2025 |
|           |  | CS COMM   | 88/2025            | 01.02.2025           | PARVEEN KUMAR KANSAL VS. ASHOK GAMBHIR  | VIPIN DILAWARI                        | 9310875020             | vipindilawari83@gmail.com          | 27.01.2025                    |            |
|           |  | CS COMM   | 91/2025            |                      | SANJAY MADAN VS. RBL BANK LTD   | AKANKSHA MEHTA                        | 8178703036             | akankshamehta.legal@gmail.com      | 28.01.2025                    |            |
|           |  | CS COMM   | 92/2025            |                      | M/S AANERAJ PHARMATRADE PVT LTD VS. MS ANASUYA DEVI GOPU                        | NEERAJ GUPTA                          | 9811267045             | info@juslawoffices.com             | 29.01.2025                    |            |
|           |  | CS COMM   | 104/2025           | 07.02.2025           | GSI ENTERPRISES VS. M/S SUNRISE TRADE & CO.                                     | VALI & CO.                            | 990358225              | office@vali.co.in                  | 02.02.2025                    |            |
|           |  | CS COMM   | 106/2025           |                      | PLATINEX BATHWARE VS. BHAVESH KUMAR JHA   | STUTI WASON                           | 9811227766             | wasonandwason@gmail.com            | 17.01.2025                    |            |
|           |  | CS COMM   | 107/2025           |                      | CANARA BANK VS. SHREEKUMAR LAMINATES  | ASHOK KUMAR                           | 9560396555             | kalkarashok@rediffmail.com         | 29.01.2025                    |            |
|           |  | CS COMM   | 111/2025           | 11.02.2025           | THE SOUTHERN INDIAN BANK VS. UJJWAL GUPTA                                       | S.K. GARG                             | 9811141706             | parveengarg@gmail.com              | 30.01.2025                    |            |

| COURT NO. | DISTRICT COURT ROOM                                       | CASE TYPE | CASE NUMBER              | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                     | ADVOCATE NAME          | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID             | DATE OF E-PAYMENT OF COURT FEES |
|-----------|---|-----------|--------------------------|----------------------|--|------------------------|------------------------|-------------------------------|---------------------------------|
|           |   | CS COMM   | 117/2025                 | 12.02.2025           | MARMO SOLUTION PVT LTD VS. BETON STONE SOLUTION        | JAYESH YADAV           | 9899635938             | associate@indelawpartners.com | 07.02.2025                      |
|           |   | CS COMM   | 122/2025                 | 13.02.2025           | RAI INNOTEH POLYMERS PVT LTD VS. KVS COMPONENTS        | VISHAL GARG            | 981071302              | ochavnitesh003@gmail.com      | 07.02.2025                      |
|           |   | CS COMM   | 127/2025                 | 15.02.2025           | UNITED PETROCHEM VS. BEST ROADWAYS LTD                 | ALOK BHACHAWAT         | 9811105362             | alok@bhachawat.com            | 13.02.2025                      |
|           |   | CS COMM   | 136/2025                 | 18.02.2025           | PUNJAB NATIONAL BANK VS. VARSHA                        | AVADHESH KUMAR         | 9810362628             | akshakya01@gmail.com          | 13.02.2025                      |
|           |   | CS COMM   | 137/2025                 | 18.02.2025           | NAVKAR INTERNAATION AL VS. DEEPAK SHARMA               | VIVEK SHARMA           | 7210003074             | viveksharma2020093@gmail.com  | 14.02.2025                      |
|           |   | CS COMM   | 137/2025                 | 18.02.2025           | NAVKAR INTERNAATION AL VS. DEEPAK SHARMA               | VIVEK SHARMA           | 7210003074             | viveksharma2020093@gmail.com  | 21.11.2024                      |
|           |   | CS COMM   | 146/2025                 | 20.02.2025           | PERFECT POOLS GAUTSNI DESIGN                           | GULAB CHANDRA YADAV    | 9818798970             | advocategcyadv@gmail.com      | 17.02.2025                      |
|           |   | CS COMM   | 147/2025                 | 20.02.2025           | IDBI BANK LTD VS. RAKESH KUMAR BATRA                   | PJ MEHTA               | 9811044353             | pjmehtaceo01@gmail.com        | 18.02.2025                      |
| 16        | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-93 | WEST      | CS (COMM)/89/2025        | 01-02-2025           | DEEPA TUTEJA Vs PAWAN DUBE                             | VAIBHAV JAIN(P),       | 8447465059             | VAIBHAVI2897@gmail.com        | 28-01-2025                      |
|           |   |           | Execution (Comm)/39/2025 | 01-02-2025           | MANOJ KUMAR Vs ABJOR INTERIO                           | BASANT KUMAR SINGH(P), |                        |                               |                                 |
|           |   |           | OMP (COMM)/108/2025      | 06-02-2025           | Shriram Finance Ltd Vs MANISH TYAGI 6521               | Manoj Kumar(P),        | 9811133644             | MANOJ.K.ADV@gmail.com         |                                 |
|           |   |           | OMP (COMM)/107/2025      | 06-02-2025           | Shriram Finance Ltd Vs MOSAM KHAN                      | Manoj Kumar(P),        | 9811133644             | MANOJ.K.ADV@gmail.com         |                                 |
|           |   |           | OMP (COMM)/106/2025      | 06-02-2025           | YES BANK LTD Vs JAYVEER NAGAR                          | KARTIK KUMAR(P),       | NOT MENTIONED          | legal@Katvalasociates.com     |                                 |
|           |   |           | CS (COMM)/102/2025       | 06-02-2025           | Centurion Packaging pvt ltd Vs Nine plus shoes pvt ltd | Chakit Singhal(P),     | 9818613613, 9350613613 | texchakitsinghal@gmail.com    | 31-01-2025                      |
|           |   |           | OMP (COMM)/114/2025      | 10-02-2025           | AXIS BANK LTD Vs DALJEET KAUR                          | ADV DHEERAJ(P),        | 8920586266             | INDOLEXLAW@gmail.com          |                                 |

| COURT NO. | DISTRICT COURT ROOM | CASE TYPE | CASE NUMBER         | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                | ADVOCATE NAME                | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                                 | DATE OF PAYMENT OF COURT FEES |
|-----------|---------------------|-----------|---------------------|----------------------|---|------------------------------|------------------------|---|-------------------------------|
|           |                     |           | OMP (COMM)/127/2025 | 11-02-2025           | AXIS BANK LTD Vs ABDUL HANIF                                      | ADV. LALIT PANDEY(P),        | 8130383143             | LALITPAND EYADV GMAIL.COM                         |                               |
|           |                     |           | OMP (COMM)/126/2025 | 11-02-2025           | Yes Bank Ltd Vs BR LOGISTICS                                      | ADV. LALIT PANDEY(P),        | 8130383143             | LALITPAND EYADV GMAIL.COM                         |                               |
|           |                     |           | CS (COMM)/112/2025  | 11-02-2025           | ICICI Bank Limited Vs Manish Kumar                                | Hemant Gupta(P),             | 9899009971             | juris(@bemant g!!uta.in                           | 10-12-2021-13-02-2025         |
|           |                     |           | OMP (COMM)/136/2025 | 12-02-2025           | AXIS BANK LTD Vs DINKAR CHAUHAN                                   | ADV. LALIT PANDEY(P),        | 8130383143             | LALITPAND EYADV GMAIL.COM                         |                               |
|           |                     |           | OMP (COMM)/135/2025 | 12-02-2025           | Yes Bank Ltd Vs HARIKESH KUMAR                                    | ADV. LALIT PANDEY(P),        | 8130383143             | LALITPAND EYADV GMAIL.COM                         |                               |
|           |                     |           | CS (COMM)/120/2025  | 12-02-2025           | M/S SIRCAPAINTS INDIA LIMITED Vs RD Furniture                     | Parth Sharma(P),             | 9810866704             | officeofparthsh arma@gmail.com                    | 21-01-2025                    |
|           |                     |           | CS (COMM)/119/2025  | 12-02-2025           | RADIANT POLYCHEM PVT LTD Vs SEEDLINGS INDIA PVT AND ORS           | PARASARORA VISHALI NAHAR(P), | 8882470090,701180037   | parasarora7428@gmail.com,vishalinahar97@gmail.com | 06-02-2025                    |
|           |                     |           | OMP (COMM)/139/2025 | 13-02-2025           | AXIS BANK LTD Vs FIROZ  | ADV DHEERAJ(P),              |                        |   |                               |
|           |                     |           | CS (COMM)/123/2025  | 14-02-2025           | Parveen Kumar Garg Vs NMR Phyrochem pvt ltd                       | Sameer Sidhar(P),            | 9999918302,9444446565  | Sameer.sidhar(@metropolitanl egal.in              | 24-01-2025                    |
|           |                     |           | OMP (COMM)/156/2025 | 15-02-2025           | AXIS BANK LIMITED Vs NEENA CHOUDHARY                              | ADV. LALIT PANDEY(P),        | 8130383143             | LALITPAND EYADV GMAIL.COM                         |                               |
|           |                     |           | OMP (COMM)/155/2025 | 15-02-2025           | AXIS BANK LIMITED Vs SURENDRA BAHADUR SINGH                       | ADV. LALIT PANDEY(P),        | 8130383143             | LALITPAND EYADV GMAIL.COM                         |                               |
|           |                     |           | CS (COMM)/126/2025  | 15-02-2025           | JYOTI EQUIPMENTS PRIVATE LIMITED Vs BIVA FOOD PRODUCTS (PRIVATE)  | B Pandey(P),                 | 9811576230             | bashishthapand ey@gmail.com                       | 12-02-2025                    |
|           |                     |           | CS (COMM)/125/2025  | 15-02-2025           | Swastik Pipe Ltd Vs Rays Power Infra Limited                      | SANJAY JAIN(P),              |                        |   |                               |
|           |                     |           | OMP (COMM)/169/2025 | 17-02-2025           | YES BANK LTD Vs SURANDER KUMAR                                    | KARTIK KUMAR(P),             | NOT MENTIONED          | legal@Katvalasociates.com                         |                               |
|           |                     |           | CS (COMM)/134/2025  | 17-02-2025           | CHAMPION ELCOM PRIVATE LIMITED Vs PING TELEMATICS PRIVATE LIMITED | ELKUSHAGRA BANSAL(P),        | 9999448797             | OFFICE@AKA SSOCLATES.ORG.IN                       | 11-02-2025                    |

| COURT NO. | DISTRICT  | COURT ROOM | CASE TYPE    | CASE NUMBER                       | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                              | ADVOCATE NAME              | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID              | DATE OF PAYMENT OF COURT FEES |
|-----------|---|------------|--------------|-----------------------------------|----------------------|---|----------------------------|------------------------|--------------------------------|-------------------------------|
|           |   |            |              | CS (COMM)/140/2025                | 18-02-2025           | Shellz India Private Limited Vs Sondur Raghavendra              | Shellz India Pvt. Ltd.(P), | 8588886858             | CS@SHELLZ.IN                   | 25-01-2025                    |
|           |   |            |              | Execution (Comm)/47/2025          | 19-02-2025           | RADHIK ARORA Vs RUCHI AHUJA                                     | Amit Kumar(P),             |                        |                                |                               |
|           |   |            |              | CS (COMM)/148/2025                | 20-02-2025           | Union Bank Of India Vs SANTOSH KUMAR SHARMA                     | Deepa Gupta(P),            | 9312292558             | advocate.deepa.gupta@gmail.com |                               |
|           |   |            |              | CS (COMM)/154/2025                | 21-02-2025           | Hero MotoCorp Limited Vs Owner Proprietor                       | paastha sharma(P),         | 9810481016             | mail@thelegist.com,            | 15-02-2025                    |
|           |   |            |              | OMP (COMM)/186/2025               | (I)21-02-2025        | AXIS BANK LTD Vs TAMMANA  | ADV DHEERAJ(P),            | 8920586266             | INDOLEXLAW@GMAIL.COM           |                               |
|           |   |            |              | OMP (COMM)/185/2025               | (I)21-02-2025        | AXIS BANK LTD Vs FAIZULLAH SAIF                                 | ADV DHEERAJ(P),            | 8920586266             | INDOLEXLAW@GMAIL.COM           |                               |
|           |   |            |              | OMP (COMM)/191/2025               | (I)24-02-2025        | AXIS BANK LIMITED Vs SHAMBHU BHATTACHARJEE                      | ADV DHEERAJ(P),            | 8920586266             | INDOLEXLAW@GMAIL.COM           |                               |
|           |   |            |              | CS (COMM)/162/2025                | 25-02-2025           | Punjab National Bank Vs AARTI                                   | Saurav Bhasin(P),          | 9899331166             | SAURAVBHASHIN10@GMAIL.COM      | 19-02-2025                    |
|           |   |            |              | OMP (COMM)/192/2025               | (I)27-02-2025        | AXIS BANK LTD Vs SANJAY SINGH                                   | ADV. LALIT PANDEY(P),      | 8920586266             | INDOLEXLAW@GMAIL.COM           |                               |
|           |   |            |              | ExCOMM - Award by Arb Comm/5/2025 | 28-02-2025           | Punjab National Bank Vs ADITI, INDIA                            | Saurav Bhasin(P),          |                        |                                |                               |
|           |   |            |              | Execution (Comm)/56/2025          | 28-02-2025           | Ajay gupta Vs Maxo udyog  | SAGIR KHAN(P),             |                        |                                |                               |
|           |   |            |              | CS (COMM)/167/2025                | 28-02-2025           | OPTICADO INDIA LLP Vs ASIF JAMEEL                               | Jatin Sapra(P),            | 9899054303             | jatinsapra1312@gamil.com       | 22-02-2025                    |
|           |   |            |              | CS (COMM)/139/2025                | 18-02-2025           | ASHVINDER KAUR AND ANR Vs SARBESTOS AUTO SPARES PRIVATE LIMITED |                            |                        |                                |                               |
|           |   |            |              | Misc DJ/136/2025                  | 10-02-2025           | A and S Steel Private Limited Vs Pankaj                         |                            |                        |                                |                               |
| 47        | SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT) | WEST       | OMP (I) COMM | OMP (COMM.)/91/2025               | (I)01-02-2025        | YES BANK LTD VS V BUILDCON PRIVATE LIMITED                      | LALIT KPANDEY              | 8130383143             | lalitpandeyadv@gmail.com       | Nil                           |

| COURT NO. | DISTRICT | COURT ROOM | CASE TYPE    | CASE NUMBER          | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                            | ADVOCATE VSE    | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID             | DATE OF E-PAYMENT OF COURT FEES |
|-----------|----------|------------|--------------|----------------------|----------------------|---|-----------------|------------------------|-------------------------------|---------------------------------|
|           |          |            | OMP (I) COMM | OMP (COMM.)/93/2025  | 03-02-2025           | YES BANK LTD VS SUNIL KUMAR JOSHI                             | LALIT PANDEY    | 8130383143             | lalitpandeyadv@gmail.com      | Nil                             |
|           |          |            | OMP (I) COMM | OMP (COMM.)/94/2025  | 03-02-2025           | YES BANK LTD VS RAJAT TYAGI                                   | LALIT PANDEY    | 8130383143             | lalitpandeyadv@gmail.com      | Nil                             |
|           |          |            | OMP (I) COMM | OMP (COMM.)/95/2025  | 03-02-2025           | YES BANK LTD VS RAKESH NAGAR                                  | LALIT PANDEY    | 8130383143             | lalitpandeyadv@gmail.com      | Nil                             |
|           |          |            | CS (COMM)    | CS (COMM)/97/2025    | 04-02-2025           | BANK OF MAHARASHTRA VS AISHWARYA SHAHI                        | SHHAILESH KUMAR | 9891285888             | advshatleshkumar@gmail.com    | 28-01-2025                      |
|           |          |            | OMP (I) COMM | OMP (COMM.)/102/2025 | 04-02-2025           | SHRIRAM FINANCE LTD VS OMPRAKASH                              | MANOJ KUMAR     | 981T133644             | manoj.adv@gmail.com           | NIL                             |
|           |          |            | CS (COMM)    | CS (COMM)/105/2025   | 07-02-2025           | BANK OF BARODA VS MD AKRAM ANRS                               | HUNNY SHARMA    | 9650501903             | acvlunnysharma.28@gmail.com   | 21-12-2024                      |
|           |          |            | OMP (I) COMM | OMP (COMM.)/110/2025 | 07-02-2025           | AXIS BANK LTD Vs ABARAR AHAMAD                                | LALIT PANDEY    | 8130383143             | lalitpandeyadv@gmail.com      | NIL                             |
|           |          |            | CS (COMM)    | CS (COMM)/108/2025   | 10-02-2025           | CANARA BANK Vs ANOOP SINGH                                    | SUMIT VIRMANI   | 873245548              | virmanilawco@gmail.com        | 06-02-2025                      |
|           |          |            | OMP (I) COMM | OMP (COMM.)/119/2025 | 11-02-2025           | YES BANK LTD Vs SANJUKA SHARMA                                | SACHIN KATYAL   | 8802757235             | legal@Katvalasociates.com     | NIL                             |
|           |          |            | OMP (I) COMM | OMP (COMM.)/120/2025 | 11-02-2025           | YES BANK LTD Vs YATENDRA KUMAR                                | SACHIN KATYAL   | 8802757235             | legal@Katvalasociates.com     | NIL                             |
|           |          |            | OMP (I) COMM | OMP (COMM.)/121/2025 | 11-02-2025           | YES BANK LTD Vs BHARAT  | SACHIN KATYAL   | 8802757235             | legal@Katvalasociates.com     | NIL                             |
|           |          |            | CS (COMM)    | CS (COMM)/116/2025   | 12-02-2025           | M/S SIRCAPARTHS PAINTS INDIA LTD Vs HD HARDWARE AND FURNITURE | PARTH SHARMA    | 98108 66704            | officeofparthsharma@gmail.com | 21-01-2025                      |
|           |          |            | CS (COMM)    | CS (COMM)/118/2025   | 12-02-2025           | OM LOGISTICS LIMITED Vs SHUBH AUTOMOTIVE ACCESSORIES PVT LTD  | ARUN AGGARWAL   | 9810163624             | advocatearun23@gmail.com      | 28-01-2025                      |
|           |          |            | OMP (COMM)   | OMP (COMM.)/132/2025 | 12-02-2025           | YES BANK LTD Vs MD NASEEM                                     | LALIT PANDEY    | 8130383143             | lalitpandeyadv@gmail.com      | Nil                             |
|           |          |            | OMP (COMM)   | OMP (COMM.)/134/2025 | 12-02-2025           | YES BANK LTD Vs AJAY KUMAR JAISWAL                            | LALIT PANDEY    | 8130383143             | lalitpandeyadv@gmail.com      | Nil                             |

| COURT NO. | DISTRICT | COURT ROOM | CASE TYPE  | CASE NUMBER              | DATE OF REGISTRATION | PETITIONER NAME   | RESPONDENT NAME      | ADVOCATE VSE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                  | DATE OF PAYMENT OF COURT FEES |
|-----------|----------|------------|------------|--------------------------|----------------------|---|----------------------|--------------|------------------------|------------------------------------|-------------------------------|
|           |          |            | OMP (COMM) | (I) OMP (COMM.)/149/2025 | (I) 15-02-2025       | AXIS BANK LTD Vs MOHAMMAD UMAR                                      | LALIT PANDEY         |              | 8130383143             | lalitpandeyadv@gmail.com           | Nil                           |
|           |          |            | OMP (COMM) | (I) OMP (COMM.)/152/2025 | (I) 15-02-2025       | AXIS BANK LTD Vs ATUL KUMAR MISHRA                                  | LALIT PANDEY         |              | 8130383143             | lalitpandeyadv@gmail.com           | Nil                           |
|           |          |            | OMP (COMM) | (I) OMP (COMM.)/153/2025 | (I) 15-02-2025       | AXIS BANK LTD Vs SUKHVEER SINGH                                     | LALIT PANDEY         |              | 8130383143             | lalitpandeyadv@gmail.com           | Nil                           |
|           |          |            | OMP (COMM) | (I) OMP (COMM.)/154/2025 | (I) 15-02-2025       | Yes Bank Ltd Vs ASHOK KUMAR   | LALIT PANDEY         |              | 8130383143             | lalitpandeyadv@gmail.com           | Nil                           |
|           |          |            | CS (COMM)  | CS (COMM)/129/2025       | 17-02-2025           | CHAMPION ELCOM PRIVATE LIMITED Vs M/S PARADISE PLASTICS ENTERPRISES | KUSHANG BANSAL       |              | 9999448797             | kushagrabansal@akassociates.org.in | 11-02-2025                    |
|           |          |            | OMP (COMM) | (I) OMP (COMM.)/164/2025 | (I) 17-02-2025       | YES BANK LTD Vs SUMEET VIRMANI                                      | SACHIN KATYAL        |              | 8802757235             | legal@Katvalasociates.com          | NIL                           |
|           |          |            | CS (COMM)  | CS (COMM)/135/2025       | 18-02-2025           | SANJAY JAIN Vs GOPAL SINGH  | MADHA KUMAR          |              | 9560366379             | advmadhavkumar@gmail.com           | 15-02-2025                    |
|           |          |            | CS (COMM)  | CS (COMM)/142/2025       | 19-02-2025           | LEVI STRAUSS AND CO Vs ASHOK KUMAR                                  | SHRAVAN KUMAR BANSAL |              | 6201970125             | unitedmark@unitedandunited.com     | 17-02-2025                    |
|           |          |            | CS (COMM)  | CS (COMM)/149/2025       | 20-02-2025           | FOOTWEAR KLICK INDIA PVT LTD Vs VANDANA LALWANI                     | RAMVIR VATS          |              | 9818503611             | vatsadvocate1978@gmail.com         | 07-12-2025                    |
|           |          |            | CS (COMM)  | CS (COMM)/152/2025       | 21-02-2025           | KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs GINI AND JONY LIMITED    | ARVIND GUPTA         |              | 9811317311             | dvocatearvindgupta@gmail.com       | 18-02-2025                    |
|           |          |            | CS (COMM)  | CS (COMM)/153/2025       | 21-02-2025           | PANKAJ IRON STORE THROUGH PANKAJ GOEL Vs RAHUL GAUTAM               | SHWETA GOEL          |              | 9871324432             | shwetagoel2106@yahoo.co.in         | 20-01-2025                    |
|           |          |            | OMP (COMM) | (I) OMP (COMM.)/184/2025 | (I) 21-02-2025       | AXIS BANK LTD Vs LAKHMI CHAND MEENA                                 | SUNITA SINGH         |              | 9871040589             | indolexlaw@gmail.com               | NIL                           |
|           |          |            | CS (COMM)  | CS (COMM)/157/2025       | 24-02-2025           | AMARJEET SINGH KHANNA AND ANR Vs SPECTRUM TECH PVT LTD              | SONAL ANAND          |              | 9811101222             | sanand@asa-partner.com             | 13-12-2024                    |
|           |          |            | CS (COMM)  | CS (COMM)/158/2025       | 24-02-2025           | M/S YUKEN INDIA LTD Vs M/S MARSHALL MACHINES LTD                    | PAIKSHIT SINGH       |              | 8800386667             | parikshit@agralegal.com            | 20-02-2025                    |
|           |          |            | CS (COMM)  | CS (COMM)/161/2025       | 25-02-2025           | PUNJAB NATIONAL BANK Vs AARTI                                       | SAURAV BHASIN        |              | 9899331166             | sauravhasin10@gmail.com            | 19-02-2025                    |

| COURT NO. | COURT  | DISTRICT                          | COURT ROOM | CASE TYPE            | CASE NUMBER          | DATE OF REGISTRATION | PETITIONER NAME   | ADVOCATE NAME          | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID          | DATE OF PAYMENT OF COURT FEES |            |
|-----------|--|-----------------------------------|------------|----------------------|----------------------|----------------------|---|------------------------|------------------------|----------------------------|-------------------------------|------------|
|           |  |                                   |            | CS (COMM)            | CS (COMM)/164/2025   | 28-02-2025           | PUNJAB NATIONAL BANK Vs VIJAY KUMARI                                      | SAURAV BHASIN)         | 9899331166             | sauravbhasin10@gmail.com   | 19-02-2025                    |            |
| 18        | SH. AJAY GUPTA   | DISTRICT JUDGE (COMMERCIAL COURT) | WEST       | CS (COMM)/           | CS (COMM)/98/2025    | 04-02-2025           | Gangotri Electronics Pvt Ltd Vs Madhya Bharat Electronics Private Limited | Kartik Bhagat          | 8126399945             | Advocatebhagat24@gmail.com | 04-02-2025                    |            |
|           |  |                                   |            | CS (COMM)            | CS (COMM)/100/2025   | 06-02-2025           | CHEMELYNE POLYSTABS LLP Vs ROHAN INDUSTRIES THROUGH PROPRIETOR            | OJASVI KHANEJA         | 9905039001             | mail@ravichauhan.co.in     | 06-02-2025                    |            |
|           |  |                                   |            | Counter Claim        | Counter Claim/8/2025 | 15-02-2025           | SIPRA SALES CORPORATION THROUGH ITS PROPRIETOR SITA RAM JAIN Vs PLATINEX  | Sanjay K Jha           | 7011276064, 9868129550 | skjha614@gmail.com         | 15-02-2025                    |            |
|           |  |                                   |            | CS (COMM)            | CS (COMM)/141/2025   | 19-02-2025           | Uma seth Vs Sunil Kapoor  | Maneesh Gumber         | 9911315304             | ascentlawfirm@gmail.com    | 19-02-2025                    |            |
|           |  |                                   |            | CS (COMM)            | CS (COMM)/145/2025   | 20-02-2025           | SUNIL GARG Vs VIJAY DHALIA  | RISHABH SINGHAL        | 9810425246             | rsinghal3062@gmail.com     | 20-02-2025                    |            |
|           |  |                                   |            | CS (COMM)            | CS (COMM)/155/2025   | 24-02-2025           | Manpreet Singh Vs Sheeraz Coconut   | Singh Akram Zia        | Vishvendra Verma       | 9871704611                 | verma.vishwendra@yahoo.co.in  | 24-01-2025 |
|           |  |                                   |            | CS (COMM)            | CS (COMM)/156/2025   | 24-02-2025           | Manpreet Singh Vs Vicky   | Singh                  | Vishvendra Verma       | 9871704611                 | verma.vishwendra@yahoo.co.in  | 24-01-2025 |
|           |  |                                   |            | CS (COMM)            | CS (COMM)/165/2025   | 28-02-2025           | GSI Enterprises Private Limited Vs M/s Gupta Electrical and Light House   | Bhaskar Vali           | 9910358225             | office@vali.co.in          | 27-01-2025                    |            |
|           |  |                                   |            | CS (COMM)            | CS (COMM)/166/2025   | 28-02-2025           | DEEPAK BANSAL Vs VHS RESTAURANT PVT LTD                                   | Vipul Sharma           | 8447267458             | allegiancelegal@gmail.com  | 27-01-2025                    |            |
| 19        | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST                              |            | CS (COMM)/93/2025    | CS (COMM)/93/2025    | 03-02-2025           | STATE BANK OF INDIA Vs Sunil Kumar  | Rajiv Bhupala Samaiyar | 9811343911             | bsamaiyar.adv@gmail.com    | 01-02-2025                    |            |
|           |  |                                   |            | CS (COMM)/94/2025    | CS (COMM)/94/2025    | 03-02-2025           | Hero MotoCorp Limited OWNER PROPRIETOR                                    | Aastha Vs Sharma       | 9718209970             | aastha@thelegist.com       | 31-01-2025                    |            |
|           |  |                                   |            | CS (COMM)/96/2025    | CS (COMM)/96/2025    | 04-02-2025           | Swastik Interchem Pvt Ltd Vs Arun Kumar Proprietor of AK Dutt and Co      | Ojasvi Kaneja          | 9990503001             | khanejalaw@gmail.com       | 04-02-2025                    |            |
|           |  |                                   |            | OMP (COMM.)/101/2025 | OMP (COMM.)/101/2025 | 04-02-2025           | SHRIRAM FINANCE LTD Vs HARI RAM   | Manoj Kumar            | 9811133644             |                            | 02-02-2025                    |            |
|           |  |                                   |            | OMP (COMM.)/101/2025 | OMP (COMM.)/101/2025 | 04-02-2025           | SHRIRAM FINANCE LTD Vs SUNIL KUMAR  | Manoj Kumar            | 9811133644             |                            | 03-02-2025                    |            |

| COURT NO. | DISTRICT | COURT ROOM | CASE TYPE                          | CASE NUMBER                          | DATE OF REGISTRATION | PETITIONER NAME  | ADVOCATE NAME  | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID             | DATE OF PAYMENT OF COURT FEES |
|-----------|----------|------------|------------------------------------|--------------------------------------|----------------------|--|----------------|------------------------|-------------------------------|-------------------------------|
|           |          |            | OMP (COMM.)/111/2025               | OMP (COMM.)/111/2025                 | 07-02-2025           | AXIS BANK LTD Vs DUSHYANT KUMAR UPMANYU  | Lalit Pandey   | 8130383143             | lalitpandeyadv@gmail.com      | 05-2-2025                     |
|           |          |            | Misc DJ/135/2025                   | Misc DJ/135/2025                     | 07-02-2025           | RCK LEASING AND FINANCING Vs RAM SURESH SINGH                                      | Meenu Dilwari  | 9212322100             | meenudilwari7@gmail.com       | 06-02-2025                    |
|           |          |            | CS (COMM.)/109/2025                | CS (COMM.)/109/2025                  | 10-02-2025           | Ekome Furniture Vs Woods Villa   | Chitra Singh   | 8930304830             | harpreetsingh740@gmail.com    | 06-02-2025                    |
|           |          |            | OMP (COMM.)/124/2025               | OMP (COMM.)/124/2025                 | 11-02-2025           | YES BANK LTD Vs AFROJ BANO   | Kartik Kumar   | 011-26211488           | legal@katalassociates.com     | 08-02-2025                    |
|           |          |            | OMP (COMM.)/125/2025               | OMP (COMM.)/125/2025                 | 11-02-2025           | YES BANK LTD Vs MANISH KUMAR   | Kartik Kumar   | 011-26211488           | legal@katalassociates.com     | 08-02-2025                    |
|           |          |            | Ex.COMM Award by Arb. Comm./3/2025 | Ex.COMM - Award by Arb. Comm./3/2025 | 12-02-2025           | HARVINDER SINGH SETHI Vs ADHARV ENTERPRISES A PARTNERSHIP CONCERN                  |                |                        |                               |                               |
|           |          |            | CS (COMM.)/114/2025                | CS (COMM.)/114/2025                  | 12-02-2025           | SUNIL GARG Vs PINKU BANIK  | Risabh Singhal | 7503414900             | rsinghal3062@gmail.com        | 09-02-2025                    |
|           |          |            | CS (COMM.)/115/2025                | CS (COMM.)/115/2025                  | 12-02-2025           | ALTECH EQUIPMENTS PVT LTD Vs KAMAR INFRASTRUCTURE PRIVATE LIMITED                  | Jaspreet Singh | 9899641617             | jaspreet.law@gmail.com        | 10-02-2025                    |
|           |          |            | OMP (COMM.)/130/2025               | OMP (COMM.)/130/2025                 | 12-02-2025           | Yes Bank Ltd Vs AKHIL KUMAR SRIVASTAVA   | Lalit Pandey   | 8130383143             | lalitpandeyadv@gmail.com      | 10-02-2025                    |
|           |          |            | OMP (COMM.)/138/2025               | OMP (COMM.)/138/2025                 | 13-02-2025           | AXIS BANK LTD Vs KAVITA JAIN   | Dheeraj        | 9871040589             | indolexlaw@gmail.com          | 11-02-2025                    |
|           |          |            | CS (COMM.)/124/2025                | CS (COMM.)/124/2025                  | 15-02-2025           | CHANDER MOHAN DUGGAL Vs M/S FOOD VISTA INDIA PVT LTD                               | Sameer Dewan   | 9810134864             | sameerdewan123@rediffmail.com | 13-02-2025                    |
|           |          |            | OMP (COMM.)/148/2025               | OMP (COMM.)/148/2025                 | 15-02-2025           | AXIS BANK LTD Vs NEHA SARAF  | Lalit Pandey   | 8130383143             | lalitpandeyadv@gmail.com      | 13-02-2025                    |
|           |          |            | OMP (COMM.)/150/2025               | OMP (COMM.)/150/2025                 | 15-02-2025           | Yes Bank Ltd Vs PUUSHPENDER PUSHPENDER   | Lalit Pandey   | 8130383143             | lalitpandeyadv@gmail.com      | 13-02-2025                    |
|           |          |            | OMP (COMM.)/151/2025               | OMP (COMM.)/151/2025                 | 15-02-2025           | Yes Bank Ltd Vs SHER SINGH   | Lalit Pandey   | 8130383143             | lalitpandeyadv@gmail.com      | 13-02-2025                    |
|           |          |            | CS (COMM.)/130/2025                | CS (COMM.)/130/2025                  | 17-02-2025           | MS SIMKAST ALLOYS LLP THOUGH ITS PARTNER SHRI SURINDER JAIN Vs NOORJAHAN M. FARUKI | Risabh Gupta   | 8586534657             | risabhgupta.lawyer@gmail.com  | 13-02-2025                    |

| COURT NO. | DISTRICT COURT ROOM | CASE TYPE                 | CASE NUMBER               | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                       | ADVOCATE NAME   | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID            | DATE OF PAYMENT OF COURT FEES |
|-----------|---------------------|---------------------------|---------------------------|----------------------|--|-----------------|------------------------|------------------------------|-------------------------------|
|           |                     | CS (COMM)/131/2025        | CS (COMM)/131/2025        | 17-02-2025           | State Bank of India Vs Sunny Kumar                                       | Siddharth       | 9643524909             | adv.siddharth31992@gmail.com | 14-02-2025                    |
|           |                     | OMP (COMM.)/167/2025      | OMP (COMM.)/167/2025      | 17-02-2025           | YES BANK LTD Vs SANJAY KIRPLANI  | Kartik Kumar    | 011-26211488           | legal@katalassociates.com    | 14-02-2025                    |
|           |                     | OMP (COMM.)/168/2025      | OMP (COMM.)/168/2025      | 17-02-2025           | YES BANK LTD Vs BHADANA ROADWAYS COMPANY THROUGH ITS PROP HARISH         | Kartik Kumar    | 011-26211488           | legal@katalassociates.com    | 14-02-2025                    |
|           |                     | OMP (COMM.)/177/2025      | OMP (COMM.)/177/2025      | 19-02-2025           | Shriram Finance Ltd Vs BHIM TIWARI                                       | Manoj Kumar     | 9811133644             |                              | 17-02-2025                    |
|           |                     | OMP (COMM.)/180/2025      | OMP (COMM.)/180/2025      | 19-02-2025           | AXIS BANK LTD Vs YOGENDER  | Dheeraj         | 9871040589             | indolexlaw@gmail.com         | 18-02-2025                    |
|           |                     | OMP (COMM.)/181/2025      | OMP (COMM.)/181/2025      | 19-02-2025           | AXIS BANK LTD Vs KIRANDEEP KAUR  | Dheeraj         | 9871040589             | indolexlaw@gmail.com         | 18-02-2025                    |
|           |                     | CS (COMM)/150/2025        | CS (COMM)/150/2025        | 20-02-2025           | FOOTWEAR CLICK INDIA PVT LTD Vs HIDAYATH PASHA INAYATH                   | Shram Vats      | 9818365011             | vatsadvocae1978@gmail.com    | 18-02-2025                    |
|           |                     | CS (COMM)/151/2025        | CS (COMM)/151/2025        | 20-02-2025           | Central Bank of India Vs N S COMMUNICATION THROUGH ITS PROPRIETOR SAUJEN | Amar Singh      | 9810047059             | apexlaw261@gmail.com         | 17-02-2025                    |
|           |                     | OMP (COMM.)/182/2025      | OMP (COMM.)/182/2025      | 20-02-2025           | AXIS BANK LTD Vs SAWAN EARTH MOVERS PROPRIETOR OF SHIV NARAYAN MOODRA    | Dheeraj         | 9871040589             | indolexlaw@gmail.com         | 18-02-2025                    |
|           |                     | Execution (Comm.)/50/2025 | Execution (Comm.)/50/2025 | 22-02-2025           | GAUTAM RANA Vs PRAMOD BAJAJ  |                 |                        |                              |                               |
|           |                     | OMP (COMM.)/190/2025      | OMP (COMM.)/190/2025      | 24-02-2025           | AXIS BANK LTD Vs ZAVED AKHTAR ANSARI                                     | Dheeraj         | 9871040589             | indolexlaw@gmail.com         | 22-02-2025                    |
|           |                     | CS (COMM)/163/2025        | CS (COMM)/163/2025        | 27-02-2025           | JIS HEAD LIGHT GLASS Vs MHS INDUSTRIES                                   | Sarandeep Singh | 8448840902             | adv.saeandeep@gmail.com      | 24-02-2025                    |
|           |                     | OMP (COMM.)/197/2025      | OMP (COMM.)/197/2025      | 27-02-2025           | AXIS BANK LTD Vs VIKAS MALIL   | Lalit Pandey    | 8130383143             | lalitpandeyadv@gmail.com     | 24-02-2025                    |
|           |                     | OMP (COMM.)/198/2025      | OMP (COMM.)/198/2025      | 27-02-2025           | AXIS BANK LTD Vs JAWAHAR LAL GANDHI                                      | Lalit Pandey    | 8130383143             | lalitpandeyadv@gmail.com     | 24-02-2025                    |
|           |                     | OMP (COMM.)/199/2025      | OMP (COMM.)/199/2025      | 27-02-2025           | AXIS BANK LTD Vs MEENU   | Lalit Pandey    | 8130383143             | lalitpandeyadv@gmail.com     | 24-02-2025                    |

| COURT NO. | DISTRICT  | COURT ROOM | CASE TYPE            | CASE NUMBER              | DATE OF REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME                             | ADVOCATE                            | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID              | DATE OF E-PAYMENT OF COURT FEES |
|-----------|---|------------|----------------------|--------------------------|----------------------|--|-------------------------------------|------------------------|--------------------------------|---------------------------------|
|           |   |            | OMP (COMM.)/200/2025 | (1) OMP (COMM.)/200/2025 | (1) 27-02-2025       | AXIS BANK LTD Vs HARISH KUMAR BANSAL                             | Dheeraj                             | 9871040589             | indolexlaw@gmail.com           | 17-02-2025                      |
|           |   |            | OMP (COMM.)/201/2025 | (1) OMP (COMM.)/201/2025 | (1) 27-02-2025       | AXIS BANK LTD Vs JAI SRI RAM KRIPA CONTRACTOR AND TRANSPORT      | Dheeraj                             | 9871040589             | indolexlaw@gmail.com           | 17-02-2025                      |
| 20        | SH. ANURAG SAINI DISTRICT (COMMERCIAL COURT)-01 | NEW DELHI  | CS(COMM)             | 75/2025                  | 01.02.2025           | COMPUTER JUNCTION PRIVATE LIMITED VS. SKILL KITS PRIVATE LIMITED | AJA KUMAR CHOPRA                    | 9811104015             | AKCHOPRA_ADV@YAHOO.IN          | 12.02.2025                      |
|           |   |            | CS(COMM)             | 76/2025                  | 01.02.2025           | COMPUTER JUNCTION PRIVATE LIMITED VS. TRIADSS CONSULTING         | AJA KUMAR CHOPRA                    | 9811104015             | AKCHOPRA_ADV@YAHOO.IN          | 24.01.2024                      |
|           |   |            | OMP(COMM)            | 19/2025                  | 04.02.2025           | UNION OF INDIA BANSAL SPINNING MILLS LTD.                        | OR JYOTI VS. ADVOCATE               | 9716978896             | JYOTIADVOCATE96@GMAIL.COM      | 24.12.2024                      |
|           |   |            | CS(COMM)             | 80/2025                  | 04.02.2025           | LABROATE PHARMACETICALS INDIA LTD. VS. GLOW PHARMA PVT. LD.      | SIDDHARTH BAMBHA BNCSPARTNERS       | 9811327014             | SIDDHARTH@BNC.SIN              | 30.01.2024                      |
|           |   |            | CS(COMM)             | 97/2025                  | 10.02.2025           | RAM AGGARWAL M/S INFRASTRUCTURE LTD.                             | BILASH PARVEEN VS. KUMAR NKGAGGARWA | 9873935534             | NOT AVAILABLE                  | 02.08.2024                      |
|           |   |            | CS(COMM)             | 96/2025                  | 10.02.2025           | DEUTSCHE BANK AG M/S VARADA MANUFACTURING CO.                    | VS. COMPANY                         | 9971357074             | LITIGATION@SURICO.IN           | 28.01.2025                      |
|           |   |            | CS(COMM)             | 95/2025                  | 10.02.2025           | DEUTSCHE BANK AG M/S RAMER INDIA PVT. LTD.                       | VS. COMPANY                         | 9971357074             | LITIGATION@SURICO.IN           | 28.01.2025                      |
|           |   |            | CS(COMM)             | 94/2025                  | 10.02.2025           | DEUTSCHE BANK AG M/S MR. SUNIL JAIN,K                            | VS. COMPANY                         | 9971357074             | LITIGATION@SURICO.IN           | 28.01.2025                      |
|           |   |            | CS(COMM)             | 93/2025                  | 10.02.2025           | KRBL LIMITED VS. SUPRIYA AND CO. AND ORS.                        | SHRAVAN KUMAR BANSAL                | 26843455, 465608814    | UNITEDMARK@UNITEDANDUNITED.COM | 03.02.2025                      |
|           |   |            | CS(COMM)             | 100/2025                 | 11.02.2025           | STATE BANK OF INDIA VS. SANJAY KUMAR SINGH                       | SHIV KUMAR TYAGI                    | 9811059032             | SHIVKTYAGH@gmail.com           | 04.02.2025                      |
|           |   |            | CS(COMM)             | 99/2025                  | 11.02.2025           | WINGS PHARMACETICALS PVT. LTD. VS. GLENSMITH LABS PVT. LTD.      | SIDDHARTH BAMBHA BNCSPARTNERS       | 9811327014             | SIDDHARTH@BAMBHA@GMAIL.COM     | 10.02.2025                      |
|           |   |            | CS(COMM)             | 107/2025                 | 12.02.2025           | NISAR ANSARI VS. NISAR AHMAD & ANR.                              | ANIMESH RSTOGI                      | 9971772047, 9999089680 | ANIMESH.LEGALCARE@GMAIL.COM    | 27.01.2025                      |
|           |   |            | CS(COMM)             | 106/2025                 | 12.02.2025           | PUNJAB NATIONAL BANK PAMMY SANDHU                                | VS. ANKIT AGRAWAL                   | 9540411965             | ANKITAGRAWALADV@GMAIL.COM      | 03.02.2025                      |

| COURT NO. | DISTRICT COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME  | ADVOCATE MOBILE NUMBER                                   | ADVOCATE EMAIL ID                                     | DATE OF E-PAYMENT OF COURT FEES |
|-----------|---------------------|-----------|-------------|----------------------|---|--|---|---------------------------------|
|           |                     | CS(COMM)  | 108/2025    | 13.02.2025           | STATE BANK OF INDIA CHHATAR SINGH VS SHIV KUMAR PALIYAGI                                | 9811059032, 9643242952                                   | SHIVKTYAGI@GMAIL.COM                                  | 07.02.2025                      |
|           |                     | CS(COMM)  | 111/2025    | 14.02.2025           | APEX PHENOLIC PRIVATE LIMITED ANSA BRAKES PRIVATE LIMITED VS. BHARAT GUPTA, VARUN TYAGI | 45640851   | LEGISTAUXILIARY@GMAIL.COM                             | 06.02.2025                      |
|           |                     | CS(COMM)  | 112/2025    | 14.02.2025           | AMIT RATTAN D. VS. CRESTO SPANDEY TRADERS PVT. LTD.                                     | 9811572979   | LEGALSOLUTIONS.1500@REDIFFMAIL.COM                    | 04.02.2025                      |
|           |                     | CS(COMM)  | 116/2025    | 15.02.2025           | ANANTA INTERNATIONAL MARKETING ASSOCIATE LTD. VS. PRAMOD BISHT                          | 9811322965   | NITIN@NMLONIN   | 31.01.2025                      |
|           |                     | CS(COMM)  | 118/2025    | 17.02.2025           | PUNJAB NATIONAL BANK VS. SH. ABHISHEK KUMAR MISHRA                                      | ARUN BHARDWAJ 9899138242, 9999337580                     | ARUNBHARDWAJ1206@GMAIL.COM                            | 02.01.2025                      |
|           |                     | CS(COMM)  | 122/2025    | 18.02.2025           | COMPUTER JUNCTION PVT.LTD. VS. VAISHALI TRANSCARRIERS PVT. LTD.                         | AJAY KUMAR CHOPRA & ASSOCIATES 9811104015                | AKCHOPRA_AADV@YAHOO.IN                                | 28.01.2025                      |
|           |                     | CS(COMM)  | 125/2025    | 19.02.2025           | GAURAV CHHIBBER TATA AIRLINE LTD. VS. SHUBH SINGH SIA PVT. LTD.                         | 7982778928   | SHUBH.LEXINDIGO.@GMAIL.COM                            | 21.01.2025                      |
|           |                     | CS(COMM)  | 126/2025    | 20.02.2025           | M/S MICROTEK INTERNATIONAL PVT. LTD. VS. MR. ZAKIR HUSSAIN ASSANAR                      | ACHIN MITTAL 9811112729                                  | ACHIN.MITTA L43@GMAIL.COM                             | 07.02.2025                      |
|           |                     | CS(COMM)  | 127/2025    | 21.02.2025           | EMERGE INFOSYSTEM VS. SANSQUARE AUTOMATION PVT. LTD.                                    | ANKIT RAJ ALI MOHAMMED KHAN, AKASH HANDRFAYAN 9968368407 | ADV.ANKITMAIL@GMAIL.COM                               | 15.02.2025                      |
|           |                     | CS(COMM)  | 129/2025    | 22.02.2025           | MONEY FINANCE LIMITED VERSUS PRADEEP KUMAR  | DR. ANKIT GUPTA 9891803692                               | VAKILANKITGUPTA@GMAIL.COM, WWW.ADVOCATEANKITGUPTA.COM | 29.01.2025                      |
|           |                     | CS(COMM)  | 130/2025    | 22.02.2025           | M/S SALES SHELLZ PVT. LTD. VS. ANNU VS. SHELLZ INDIA PVT. LTD.                          | VALI & CO. 9910358225                                    | OFFICE@VALICO.IN                                      | 14.02.2025                      |
|           |                     | CS(COMM)  | 133/2025    | 24.02.2025           | STATE BANK OF INDIA VIKRAM VS. VARUN CHANDIOK   | 9818365119   | OFFICE.CHANDIOK@GMAIL.COM                             | 19.02.2025                      |
|           |                     | CS(COMM)  | 132/2025    | 24.02.2025           | MR. FIROZ KHAN VS. MR. SHAIK IRFAN PASHA & ANR.   | SUDARSHAN KUMAR BANSAL 9810132015                        | LEGAL@UNITEDWORLD.CO.IN UNITEDIP@UNITEDWORLD.CO.IN    | 20.02.2025                      |
|           |                     | CS(COMM)  | 136/2025    | 25.02.2025           | M/S ORCHIDEX LINE PVT. LTD. VS. M/S KITCHENRAMA FOOD SERVICE EQUIPMENT PVT. LTD.        | DHARMEN DRA SINGH 8447495056, 9818088956                 | DHARMENSG@YAHOO.COM                                   | 03.02.2025                      |
|           |                     | CS(COMM)  | 138/2025    | 27.02.2025           | STATE BANK OF INDIA SEPOY MOHAN VS. DESAI VS. VARUN CHANDIOK                            | 9818365119   | OFFICE.CHANDIOK@GMAIL.COM                             | 21.02.2025                      |

| COURT NO. | COURT             | DISTRICT  | COURT ROOM | CASE TYPE          | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME  | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID              | DATE OF PAYMENT OF COURT FEES |
|-----------|-------------------|-----------|------------|--------------------|--------------------|----------------------|--|------------------------|--------------------------------|-------------------------------|
|           |                   |           | 1          | ARB. (COMM) 4/2025 | A4/2025            | 27.02.2025           | M/S GUPTA TRADERS THROUGH PROPRIETOR VS. DELHI TRANSCO LIMITED                           | 9811554435             | VKUMAR@KANDKASSOCIATES.IN      | 21.02.2025                    |
| 21        | SH. VIDYA PRAKASH | NEW DELHI | 25         | CS (COMM)/72/2025  | CS (COMM)/72/2025  | 01-02-2025           | SHRIRAM FINANCE LTD Vs SUMIT   | 9995124754             | NOT PROVIDED                   | 25.01.2025                    |
|           |                   |           | 25         | CS (COMM)/74/2025  | CS (COMM)/74/2025  | 01-02-2025           | COMPUTER JUNCTION PRIVATE LIMITED Vs TRIADSS TECH SOLUTIONS                              | 9811104015             | AKCHOPRA_ADV@YAHOO.IN          | 27.01.2025                    |
|           |                   |           | 25         | CS (COMM)/73/2025  | CS (COMM)/73/2025  | 01-02-2025           | Wings Pharmaceuticals P Ltd Vs Wingspan Pharmaceuticals P Ltd                            | 9811180270             | info@litlegal.in               | 22.01.2025                    |
|           |                   |           | 25         | CS (COMM)/71/2025  | CS (COMM)/71/2025  | 01-02-2025           | RAVI MANGA MUKESH YADAV Vs KANTIKAS CHHABRA  | 9212416114             | chhabravikas440@gmail.com      | 18.01.2025                    |
|           |                   |           | 25         | CS (COMM)/78/2025  | CS (COMM)/78/2025  | 03-02-2025           |  | 9811962836             | adv.irshad@gmail.com           | 30.01.2025                    |
|           |                   |           | 25         | CS (COMM)/82/2025  | CS (COMM)/82/2025  | 06-02-2025           | HT Media Ltd Vs Noesis Broadcom Pvt Ltd  | 9999467283             | RAKESH@AMASSOCIATES.CO.IN      | 29.01.2025                    |
|           |                   |           | 25         | CS (COMM)/84/2025  | CS (COMM)/84/2025  | 07-02-2025           |  | 9873687595             | office@legal-acumen.com        | 04.02.2025                    |
|           |                   |           | 25         | CS (COMM)/85/2025  | CS (COMM)/85/2025  | 07-02-2025           | TV TODAY NETWORK LIMITED Vs UPDHARA MEDIA  | 9958387755             | officeofradhikagupta@gmail.com | 01.02.2025                    |
|           |                   |           | 25         | CS (COMM)/90/2025  | CS (COMM)/90/2025  | 10-02-2025           | Valvoline Cummins Private Limited Vs Mis VVL Mining and Allied Services                  | 9811072845             | wlawlegal@gmail.com            | 06.02.2025                    |
|           |                   |           | 25         | CS (COMM)/98/2025  | CS (COMM)/98/2025  | 11-02-2025           | STATE BANK OF INDIA Vs BHAGWAN SINGH   | 9643242952             | SHIVKTYAGI@GMAIL.COM           | 07.02.2025                    |
|           |                   |           | 25         | CS (COMM)/104/2025 | CS (COMM)/104/2025 | 12-02-2025           | RSMS Architects Private Limited Vs Priyanka Panday sole proprietor Of Primuk Enterprises | 9654909889             | advraghavmarwaha@gmail.com     | 10.02.2025                    |
|           |                   |           | 25         | CS (COMM)/117/2025 | CS (COMM)/117/2025 | 17-02-2025           | PUNJAB NATIONAL BANK Vs GHANSHYAM SINGH PROP OF SHYAM BANGAL                             | 9899138242             | Arunbhardwaj1206@gmail.com     | 14.02.2025                    |
|           |                   |           | 25         | CS (COMM)/121/2025 | CS (COMM)/121/2025 | 18-02-2025           |  | 9818336108             | sanjaykadvocate@gmail.com      | 12.02.2025                    |
|           |                   |           | 25         | CS (COMM)/131/2025 | CS (COMM)/131/2025 | 24-02-2025           | Canara Bank Vs BINA KUMARI   | 9999050853             | NOT PROVIDED                   | 16.02.2025                    |

| COURT NO. | COURT                                | DISTRICT | COURT ROOM | CASE TYPE          | CASE NUMBER           | DATE OF REGISTRATION | PETITIONER NAME   | ADVOCATE NAME              | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID         | DATE OF PAYMENT OF COURT FEES |
|-----------|--------------------------------------|----------|------------|--------------------|-----------------------|----------------------|---|----------------------------|------------------------|---------------------------|-------------------------------|
|           |                                      |          | 25         | CS (COMM)/142/2025 | CS (COMM)/142/2025    | 28-02-2025           |   | AMIT KUMAR SINHA(P),       | 9990659331             | KMPSPARTNER@GMAIL.COM     | 25.02.2025                    |
|           |                                      |          | 25         | CS (COMM)/141/2025 | CS (COMM)/141/2025    | 28-02-2025           |   | AMIT KUMAR SINHA(P),       | 9990659331             | KMPSPARTNER@GMAIL.COM     | 18.02.2025                    |
|           |                                      |          | 25         | CS (COMM)/387/2024 | CS (COMM)/387/2024    | 19.02.2025           |   | Mayank Barua               | 9711564578             | NOT PROVIDED              | 18.02.2025                    |
| 22        | SH. VINEETA GOYAL,                   | GOYAL,   |            | SUIT FOR RECOVERY  | FORCS (COMM)/77/2025  | 01-02-2025           | Tnsi retail pvt ltd vs raja fun foods pvt ltd                           | Varun shankar(p),          | 9818895165             | varunshankar@cantab.net   | 27-01-2025                    |
|           | DISTRICT JUDGE (COMMERCIAL COURT)-03 |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/81/2025  | 04-02-2025           | Megh sharma vs balvinder singh  | Shrikant lakhera(p),       | NOT AVAILABLE          | not available             | 15-01-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/83/2025  | 06-02-2025           | Momentumtechs vs pvt ltd vs nkg infrastructure limited                  | Chandra bhushan tiwari(p), | 9654643317             | cb.tiwari1aw@gmail.com    | 29-01-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/86/2025  | 07-02-2025           | Sneh lata vs ram dwara construction company                             | Sourav bajaj(p),           | 9250062361             | bajajlawfirm@gmail.com    | 06-08-2024                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/87/2025  | 07-02-2025           | Kotak mahindra prime ltd vs anuj kumar panwar                           | Kushal kumar(p),           | 9958724670             | adv.kushalkumar@gmail.com | 30-01-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/91/2025  | 10-02-2025           | Deutsche bank ag vs ms rms enterprises                                  | Gurvinder suri(p),         | 9871692197             | litigation@surico.in      | 28-01-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/92/2025  | 10-02-2025           | Deutsche bank ag vs ms bespoke interiors llp                            | Gurvinder suri(p),         | 9871692197             | litigation@surico.in      | 28-01-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/102/2025 | 11-02-2025           | State bank of india vs anthony david                                    | Shiv tyagi(p),             | 9811059032             | shivktyagi@gmail.com      | 04-02-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/103/2025 | 11-02-2025           | State bank of india vs suresh thapa                                     | Shiv tyagi(p),             | 9811059032             | shivktyagi@gmail.com      | 05-02-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/101/2025 | 11-02-2025           | State bank of india vs ramesh kumar sharma                              | Shiv tyagi(p),             | 9811059032             | shivktyagi@gmail.com      | 05-02-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/105/2025 | 12-02-2025           | V s packaging vs mac enterprises  | Amit kumar(p),             | 9312267089             | not available             | 11-02-2025                    |
|           |                                      |          |            | SUIT FOR RECOVERY  | FORCS (COMM)/109/2025 | 14-02-2025           | Jcdecaux advertising india pvt ltd vs beltek canadian beverages pvt ltd | Balkrishan sharma(p),      | 9761950699             | sharma26296@gmail.com     | 10-01-2025                    |

| COURT NO. | DISTRICT | COURT ROOM | CASE TYPE           | CASE NUMBER           | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME  | ADVOCATE VSE                 | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID           | DATE OF E-PAYMENT OF COURT FEES |
|-----------|----------|------------|---------------------|-----------------------|----------------------|---|------------------------------|------------------------|-----------------------------|---------------------------------|
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/110/2025 | 14-02-2025           | M/s garg steel associates vs m/s builders sanjay                                      | Amit gupta(p),               | 9899474884             | amitg.advocate@gmail.com    | 31-01-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/113/2025 | 15-02-2025           | State bank of india vs virendra singh   | Shiv tyagi(p),               | 9811059032             | shivktyagi@gmail.com        | 10-02-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/114/2025 | 15-02-2025           | Anand agarwal vs construction and engineering pvt ltd thr its director                | Punit garudain(p),           | 9810024729             | punitjainadvocate@gmail.com | 23-07-2024                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/119/2025 | 17-02-2025           | Sona engineers and consultants vs ruchi infocom pvt ltd                               | Shekhar nanavaty(p),         | 8851287157             | shekharanavaty@gmail.com    | 30-01-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/120/2025 | 17-02-2025           | Jay enterprises prima telecom ltd   | Subhash chandra lochakia(p), | 8882753043             | subhashadv76@gmail.com      | 07-01-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/124/2025 | 19-02-2025           | Veer singh malik vs working business pvt ltd  | Pradeep chaurasia(p)         | NOT AVAILABLE          | not available               | 28-01-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/123/2025 | 19-02-2025           | Ms berrio logistics india pvt ltd vs ms sannesh shipping and logistics                | Parveen kumar(p),            | 9711085678             | parveent60@gmail.com        | 09-01-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/128/2025 | 21-02-2025           | Annu sales vs prosegur and ors  | Bhaskar vali(p),             | 9910358225             | bhaskar.vali@gmail.com      | 14-02-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/134/2025 | 24-02-2025           | Sabih ur rahman khan vs maxima glass pvt ltd  | Siddhant upmanyu(p)          | NOT AVAILABLE          | siddhant.upmanyu@gmail.com  | 12-02-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/135/2025 | 25-02-2025           | Kamaljeet singh vs paramjeet singh  | Aaftab khan(p),              | 9717387076             | aftaabk2@gmail.com          | 17-02-2025                      |
|           |          |            | SUIT FOR TRADEMARKS | FORCS (COMM)/140/2025 | 27-02-2025           | Rspl ltd vs mohammed saleem trading as amber consumer products                        | Shravan bansal(p),           | 9810017859             | skbansalipr@gmail.com       | 30-01-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/139/2025 | 27-02-2025           | State bank of india vs ashish porwal proprietor m/s yuvraj enterprises                | Shiv tyagi(p),               | 9811059032             | shivktyagi@gmail.com        | 14-02-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/145/2025 | 28-02-2025           | Kotak mahindra prime ltd vs tushar singh  | Amit kumar sinha(p),         | 9999814620             | not available               | 11-02-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/144/2025 | 28-02-2025           | Hitachi systems india pvt ltd through authorised representative vs amnex technologies | Nitendra sharma(p),          | 9350292404             | sharmanitendra775@gmail.com | 12-02-2025                      |
|           |          |            | SUIT FOR RECOVERY   | FORCS (COMM)/143/2025 | 28-02-2025           | Shri suhas chand gupta vs mr raghavendra naik   | Pk rawal                     | 9810008623             | not available               | 05-02-2025                      |

| COURT NO. | COURT   | DISTRICT | COURT ROOM      | CASE TYPE         | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME  | ADVOCATE                 | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                | DATE OF PAYMENT OF COURT FEES |
|-----------|---|----------|-----------------|-------------------|--------------------|----------------------|---|--------------------------|------------------------|----------------------------------|-------------------------------|
|           |   |          | 24              | SUIT FOR RECOVERY | CS (COMM)/146/2025 | 28-02-2025           | Kotak mahindra prime ltd vs amit  | Amit kumar sinha(P),     | 9999814620             | not available                    | 14-02-2025                    |
| 23        | MS. SAVITA RAO DISTRICT JUDGE (COMMERCIAL COURT)                | SOUTH    | 12, New Block-I | Civil Suit        | CS (COMM)/65/2025  | 03-02-2025           | THE LAUREN COMPANY LP Vs POLO INDIA   | Shravan Bansal(P),       | 011-26843455           | unitedmark@unitedandunited.com   | 14.01.2025                    |
|           |   |          | 12, New Block-I | Civil Suit        | CS (COMM)/64/2025  | 03-02-2025           | MV SHOE CARE PRIVATE LIMITED Vs CKM ENTERPRISES   | Akshit Navaney(P),       | 9999276662             | akshit@reignlegal.in             | 31.01.2025                    |
|           |   |          | 12, New Block-I | Civil Suit        | CS (COMM)/78/2025  | 12-02-2025           | SAYYAD MOHID ANWAR Vs FAHIMAN   | Danwar khalil(P),        | 8130773668             | anwar.khalil705@gmail.com        | 29.01.2025                    |
|           |   |          | 12, New Block-I | Civil Suit        | CS (COMM)/89/2025  | 17-02-2025           | BANK OF BARODA Vs Shri Balaji Store(Proprietors hip Concern)                                | Biswajit Patra(P),       | 9910193233             | bkpatra@gmail.com                | 13.02.2025                    |
|           |   |          | 12, New Block-I | Civil Suit        | CS (COMM)/100/2025 | 25-02-2025           | NAYAN KHEMANI Proprietor NK DESIGN ALLIANCE OSAANJ Vs RAJESH K                              | Rashi Bansal(P),         | 9811229212             | saurabh@orionislegal.com         | 17.02.2025                    |
| 24        | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH    | 6, New Block-I  | Commercial        | CS (COMM) 82/2025  | 13-02-2025           | DEEPAK ARORA VS POWERS LIMITED  | VIVEK INDUSHEEL          | 9555909380             | LC2ASSOCIATESLAW@GMAIL.COM       | 09-02-2025                    |
| 25        | SH. SANDEEP YADAV   | SOUTH    | 17, New Block-I | Commercial        | CS (COMM)/67/2025  | 04-02-2025           | NIKE INNOVATE CV Vs ASHOK KUMAR   | Shravan Bansal(P)        | 9650682928             | unitedmark@unitedandunited.com   | 03-02-2025                    |
|           |   |          | 17, New Block-I | Commercial        | CS (COMM)/70/2025  | 06-02-2025           | Bank of Maharashtra Archit Kumar Vs KADAMBIN KUMAR MUDGIL(P)                                | KADAMBIN KUMAR MUDGIL(P) | 7838821105             | kkmudgil29@gmail.com             | 25-01-2025                    |
|           |   |          | 17, New Block-I | Commercial        | CS (COMM)/71/2025  | 07-02-2025           | True Logistics miki exports Vs Kunal Yadav(P)   | Kunal Yadav(P)           | 8743904246             | ch.aakash86@gmail.com            | 24-01-2025                    |
|           |   |          | 17, New Block-I | Commercial        | CS (COMM)/77/2025  | 11-02-2025           | True Logistics al noor Vs Kunal Yadav(P)  | Kunal Yadav(P)           | 8743904246             | ch.aakash86@gmail.com            | 24-01-2025                    |
|           |   |          | 17, New Block-I | Commercial        | CS (COMM)/85/2025  | 14-02-2025           | M/S GOLDMEDAL ELECTRICALS PVT LTD Vs SURYA PALLI SANKARA RAO PROPRIETOR                     | Shravan Bansal(P)        | 9650682928             | unitedmark@unitedandunited.com   | 03-02-2025                    |
|           |   |          | 17, New Block-I | Commercial        | CS (COMM)/90/2025  | 18-02-2025           | Canara bank Vs Savita Yadav   | Ankur Singh (P)          | 9808888806             | ankursinghbdana@gmail.com        | 14-02-2025                    |
|           |   |          | 17, New Block-I | Commercial        | CS (COMM)/95/2025  | 19-02-2025           | S M Bagley and Associates Pvt Lrd through its SAR Shiv Kumar Sharma Vs Om Sai Steel Traders | HEM CHAND WASHISHT(P)    | 9311039867             | juscorporatumlawoffice@gmail.com | 06-12-2024                    |
|           |   |          | 17, New Block-I | Commercial        | CS (COMM)/94/2025  | 19-02-2025           | BANK OF BARODA Vs Krishna BartanBhandar   | Biswajit Patra(P)        | 9910193233             | bkpatra@gmail.com                | 13-02-2025                    |

| COURT NO. | COURT   | DISTRICT   | COURT ROOM             | CASE TYPE  | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME   | ADVOCATE            | ADVOCATE MOBILE NUMBER     | ADVOCATE EMAIL ID              | DATE OF PAYMENT OF COURT FEES |
|-----------|---|------------|------------------------|------------|--------------------|----------------------|--|---------------------|----------------------------|--------------------------------|-------------------------------|
|           |   |            | 17, New Court Block-I  | Commercial | CS (COMM)/96/2025  | 20-02-2025           | Classic Display Systems Pvt Ltd Vs TRUCAREKIDZ INDIA PRIVATE LIMITED AND ORS | Anoushka Singh(P)   | 9910505313, 9910115111     | Not provided                   | NA                            |
| 26        | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.                | SOUTH      | 29, New Court Block-II | Commercial | CS (COMM)/61/2025  | 01-02-2025           | M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR                                  | Shravan Bansal(P),  | 011-26843455, 011-32959881 | unitedmark@unitedandunited.com | 22.01.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/63/2025  | 03-02-2025           | LOREAL INDIA PRIVATE LIMITED Vs PROKARE AND ORS                              | Shravan Bansal(P),  | 011-26843455, 011-46560881 | unitedmark@unitedandunited.com | 22.01.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/74/2025  | 10-02-2025           | PREM PANWAR AND ORS Vs M/S TANWAR ENTERTAINMENTS PVT LTD                     | Rishabh Thakur(P),  | 9599276599                 | rishabh.thakur.adv@gmail.com   | 16.08.2023                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/75/2025  | 11-02-2025           | RSPL HEALTH PRIVATE LIMITED Vs HIMANSHU SEKHAR BHOI PROPRIETOR ORS           | Shravan Bansal(P),  | 011-26843455, 011-26936783 | unitedmark@unitedandunited.com | 23.01.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/79/2025  | 13-02-2025           | DIAMOND MODULAR PVT LTD Vs SOURABH SINGLA Proprietor of Swastika             | Shravan Bansal(P),  | 9650682928                 | rishi@unitedandunited.com      | 10.02.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/80/2025  | 13-02-2025           | BANK BARODA Vs SUNIL   | Eram Khan(P),       | 9717099220                 | eramadv2000@gmail.com          | 07.02.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/81/2025  | 13-02-2025           | GOLDMEDAL ELECTRICALS PVT LTD Vs RAMESH KUMAR PROPRIETOR ORS                 | Shravan Bansal(P),  | 9650682928                 | unitedmark@unitedandunited.com | 11.02.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/84/2025  | 14-02-2025           | LEAYAN GLOBAL PRIVATE LIMITED Vs KRISHNA SALES AND ANR                       | ANIL KUMAR SAHU(P), | 9810134793                 | allipcare@gmail.com            | 11.02.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/87/2025  | 17-02-2025           | BANK BARODA Vs M/S RAJ COLLECTION AND ANR                                    | Biswajit Patra(P),  | 9910193233                 | bk.patra@gmail.com             | 13.02.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/88/2025  | 17-02-2025           | BANK BARODA Vs M/S AGGARWAL COLLECTION AND ANR                               | Biswajit Patra(P),  | 9910193233                 | bk.patra@gmail.com             | 13.02.2025                    |
|           |   |            | 29, New Court Block-II | Commercial | CS (COMM)/101/2025 | 25-02-2025           | NETCOM IMPO EXPO PVT LTD THROUGH ITS DIRECTOR Vs PRADEEP KUMAR BANSAL        | Vinod khanna(P),    | 9953455478                 | khanna_asso@yahoo.co.in        | 01.10.2024                    |
| 27        | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH      | NIL                    |            |                    |                      |  |                     |                            |                                |                               |
| 28        | SH. LAL SINGH, DISTRICT JUDGE                             | SOUTH-EAST | 18 BLOCK 1             | CS(COMM)   | 102/2025           | 01-02-2025           | STATE BANK OF INDIA Vs ABHAY SINGH KUMAR RAJPUT                              | AMIT SINGH          | 7011848842                 | amit.adocate13@gmail.com       | 16-01-2025                    |
|           |   |            |                        | CS(COMM)   | 120/2025           | 10-02-2025           | MUNNA KHAN Vs UPGRID SOLUTIONS PVT. LTD.                                     | SACHIN GOYAL        | 9811141060                 | Not Mentioned in Paint         | Not filed                     |

| COURT NO. | COURT                            | DISTRICT   | COURT ROOM | CASE TYPE        | CASE NUMBER      | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME   | ADVOCATE NAME                 | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID           | DATE OF PAYMENT OF COURT FEES |
|-----------|----------------------------------|------------|------------|------------------|------------------|----------------------|--|-------------------------------|------------------------|-----------------------------|-------------------------------|
|           |                                  |            |            | CS(COMM)         | 121/2025         | 11-02-2025           | M/s OLYMPIC PETROPRODUCTS LTD. Vs M/S MADHAV INDUS VALLEY BUILDCON LIMITED | SANCHIT GARG & MADHAV ANAND   | 8506812719             | sanchitgarg99@gmail.com     | 20-01-2025                    |
|           |                                  |            |            | CS(COMM)         | 129/2025         | 13-02-2025           | CANARA BANK Vs RAVINDER SINGH  | KRISHAN KUMAR                 | 999057700              | krishenkumar@gmail.com      | 14-01-2025                    |
|           |                                  |            |            | CS(COMM)         | 133/2025         | 14-02-2025           | BANK OF INDIA Vs M/s ASHITA PRINT SERVICE AND ANR.                         | SONU VIVEK & BHARDWAJ         | 9873033650             | advocatehphardwaj@gmail.com | 10-02-2025                    |
|           |                                  |            |            | CS(COMM)         | 150/2025         | 19-02-2025           | SBG ENGINEERING CO. LTD. Vs GANNON DUNKERLEY AND CO. LTD.                  | MITHIL MALHOTRA & ANKIT GUPTA | 8860441378             | advankit20@gmail.com        | 12-02-2025                    |
|           |                                  |            |            | CS(COMM)         | 156/2025         | 21-02-2025           | MAHIPAL BHANDARI SINGH Vs SNNR PVT LTD                                     | YOMESH SHARMA                 | 9810910048             | Not Mentioned               | 10-02-2025                    |
|           |                                  |            |            | CS(COMM)         | 167/2025         | 25-02-2025           | PRECISION SYSTEM CONTROL PARNIKA COMMERCIAL AND ESTATES PVT. LTD.          | PRANAV PROOTHI Vs             | 9560205151             | mail@utkassociates.com      | 20-07-2024                    |
| 29        | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | 14         | RECOVERY OF SUIT | CS/COMM/101/2025 | 01.02.2025           | BANK OF INDIA VS VINAYAN KUMAR   | ANSHUMA SRIVASTAVA            | 9990042642             | anshumanadv@gmail.com       | 31.01.2025                    |
|           |                                  |            |            |                  | CS/COMM/107/2025 | 03.02.2025           | SBI VS PARVINDA KUMAR  | AMIT KRISHNA SINGH            | N/A                    | singhamit0071@gmail.com     | 01.02.2025                    |
|           |                                  |            |            |                  | CS/COMM/112/2025 | 06.02.2025           | M/S RECAZ CHEMICALS INDIA VS M/S SAM ENTERPRISES                           | N.K. SHARMA                   | 8178925937             | advocatekens393@gmail.com   | 04.02.2025                    |
|           |                                  |            |            |                  | CS/COMM/126/2025 | 11.02.2025           | LANDMARK LABELS VS P & G ENTERPRISES                                       | PUNEET SINGH                  | 9015020584             | advpuneetsingh@yahoo.com    | 10.02.2025                    |
|           |                                  |            |            |                  | CS/COMM/132/2025 | 12.02.2025           | M/S JAGISH THEAD CO. VS AMIT THAKUR  | PUNEESH GARG                  | 9999401584             | amithakur2006@gmail.com     | 11.02.2025                    |
|           |                                  |            |            |                  | CS/COMM/139/2025 | 14.02.2025           | UNION BANK OF INDIA VS NISHA RANI  | DHANAJAY KR.                  | 9312872882             | advlalitkumar5700@gmail.com | 13.02.2025                    |
|           |                                  |            |            |                  | CS/COMM/144/2025 | 15.02.2025           | PRECISION SYSTEM CONTROL PARNIKA COMMERCIAL & ESTATES PVT. LTD.            | PRANAV PROOTHI VS             | 9560205151             | mail@utkassociates.com      | 14.02.2025                    |
|           |                                  |            |            |                  | CS/COMM/146/2025 | 18.02.2025           | ANRUDH BANSAL SHIKHA BHARDWAJ  | DIVYAM VS SAGARWAL            | 8595047596             | admin@allegal.in            | 15.02.2025                    |
|           |                                  |            |            |                  | CS/COMM/145/2025 | 15.02.2025           | SHRI KRISHNA ENTERPRISES VS P & G ENTERPRISES                              | SOHIL YADAV                   | 8447932780             | sohilyadav@gmail.com        | 14.02.2025                    |

| COURT NO. | DISTRICT COURT ROOM | CASE TYPE             | CASE NUMBER              | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                  | ADVOCATE NAME             | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID              | DATE OF PAYMENT OF COURT FEES |
|-----------|---------------------|-----------------------|--------------------------|----------------------|---|---------------------------|------------------------|--------------------------------|-------------------------------|
|           |                     |                       | CS/COMM/147/2025         | 18.02.2025           | SBI VS PRADEEP KUMAR  | AMIT KR. SINGH            | 7011843842             | amit.advocate13@gmail.com      | 17.02.2025                    |
|           |                     |                       | CS/COMM/148/2025         | 18.02.2025           | SBI HARMANPREET KAUR  | VS VARUN CHANDIOK         | 9818365119             | office.chandiok@gmail.com      | 17.02.2025                    |
|           |                     |                       | CS/COMM/168/2025         | 24.02.2025           | ROCK ASIA PVT. LTD. VS SHIKHA BHARDWAJ & ANR.                       | DIVYAM AGARWAL            | 011-47470761           | admin@allegal.in               | 23.02.2025                    |
|           |                     |                       | CS/COMM/174/2025         | 27.02.2025           | INDERJOT SINGH VS M/S INTEC CAPITAL LTD.                            | SIDDHARTH PRAVEEN ACHARYA | 8080989023             | adv.siddharthacharya@gmail.com | 26.02.2025                    |
|           |                     |                       | CS/COMM/173/2025         | 27.02.2025           | SHYAM SPECTRA PVT. LTD. VS BOBBY SINGH IT SERVICES                  | SURENDER KR. & AJIT SINGH | 9910860320             | surendra.law@gmail.com         | 26.02.2025                    |
|           |                     |                       | CS/COMM/172/2025         | 27.02.2025           | SBI VS ZEB FIRADAUS   | VARUN CHANDIOK            | 9818365119             | office.chandiok@gmail.com      | 26.02.2025                    |
|           |                     |                       | CS/COMM/176/2025         | 28.02.2025           | SBI VS RAHUL GURANG   | SUCHITA DIXIT             | 8896932838             | agnihotrisuchitra@gmail.com    | 27.02.2025                    |
|           |                     | TRADE MARK/COPY RIGHT | CS/COMM/177/2025         | 28.02.2025           | BENTLEY SYSTEMS AND ORS VS RAGHAVENDRA GOND BOYAPALLY               | RAHUL BERUAR              | 9910044787             | rahul.beruar@beruar.com        | 27.02.2025                    |
| 30        | SH. AJAY KUMAR JAIN | SOUTH-EAST            | EXECUTION (COMM)/53/2025 | 29-01-2025           | M/S JAGATI INDUSTRIES LTD Vs M/S ANP MEDICAL PVT LTD                | Vishal Khattar(P),        | N/A                    | N/A                            | 28.01.2025                    |
|           |                     | Commercial Suit       | CS (COMM)/27/2025        | 15-01-2025           | LUXOR INTERNATIONAL PVT LTD Vs CLEARPACK AUTOMATION PRIVATE LIMITED | Rounak Nayak(P),          | 7042835171             | mail@nayaklawoffices.com       | 28.10.2024                    |
|           |                     | Commercial Suit       | CS (COMM)/28/2025        | 15-01-2025           | BENTLEY SYSTEMS INCORPORATED Vs LALIT CHHABRA                       | Aarshia Behl(P),          | 9810621272             | -                              | 19.12.2024                    |
|           |                     | Commercial Suit       | CS (COMM)/40/2025        | 16-01-2025           | SANDEEP BHATNAGAR Vs M/S YSR ENTERPRISES                            | Prateek Jain(P),          | 9717521893             | prateekjain.adv@gmail.com      | 08.1.2025                     |
|           |                     | Commercial Suit       | CS (COMM)/71/2025        | 24-01-2025           | BHUSHAN DEALMARK PRIVATE LIMITED Vs KRISHNA                         | HIMANSHU GARG(P),         | 8750618722             | sswaniassociates@gmail.com     | 08.12.2024                    |
|           |                     | Commercial Suit       | CS (COMM)/74/2025        | 27-01-2025           | M/S TAKKAR INDUSTRIES Vs M/S HADRON SYSTEM PRIVATE LIMITED          | WASIM KHAN(P),            | 7982268882             | wasimm.khano4@gmail.com        | 18.01.2025                    |
|           |                     | Commercial Suit       | CS (COMM)/79/2025        | 28-01-2025           | PUNJAB NATIONAL BANK Vs AJEET SHARMA                                | Vikram Gola(P),           | 9811244209             | Vikramgola2010@gmail.com       | 20.01.2025                    |

| COURT NO. | DISTRICT COURT ROOM               | CASE TYPE          | CASE NUMBER               | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                   | ADVOCATE NAME      | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                    | DATE OF PAYMENT OF COURT FEES |
|-----------|-----------------------------------|--------------------|---------------------------|----------------------|--|--------------------|------------------------|--------------------------------------|-------------------------------|
|           |                                   | Commercial Suit    | CS (COMM)/87/2025         | 29-01-2025           | M/S WORLD PHONE INTERNET SERVICES PVT LTD Vs M/S GIGNET SERVICES PVT | Anupam Prakash(P), | 8860242352             | anupam@ki99.co.in                    | 24.01.2025                    |
|           |                                   | Commercial Suit    | CS (COMM)/88/2025         | 29-01-2025           | HARI SINGH Vs M/S PENNOT FASHION LLP                                 | GAURAV TOKAS(P),   | 9599157095             | -                                    | 27.01.2025                    |
|           |                                   | Commercial Suit    | CS (COMM)/89/2025         | 29-01-2025           | M/S SHIVANI TEXTILES LTD Vs M/S TRANSKNITS                           | PRAVEEN KAPOOR(P)  | 9999955453             | swayampahi@gmail.com                 | 09.01.2025                    |
|           |                                   | Commercial Suit    | CS (COMM)/95/2025         | 31-01-2025           | M/S GREATWITS SERVICES PVT LTD Vs M/S VIHAAN TRADING COMPANY         | Rohit verma(P),    | 9811199659             | rajeshgulati22@gmail.com             | 08.01.2025                    |
| 31        | MS. ANU GROVER BALIGAN SOUTH-EAST | Commercial suit    | CS (COMM)/106/2025        | 03-02-2025           | M/S AUSTVINAYAK PLYWOODS Vs VIAK GROUP PRIVATE LIMITED               | Yogesh Kumar Gupta | 8010258125             | yk Gupta128@gmail.com                | 22-01-2025                    |
|           |                                   | Commercial suit    | EXECUTION (COMM.)/59/2025 | 07-02-2025           | KOTAK MAHINDRA PRIME LTD. Vs RAJENDRA SINGH                          | Kushal Kumar       | 7009793548             | Rishabh.erudigitallegal128@gmail.com | 24-01-2025                    |
|           |                                   | Commercial suit    | EXECUTION (COMM.)/60/2025 | 07-02-2025           | KOTAK MAHINDRA PRIME LTD Vs SONU SONU SHARMA                         | Kushal Kumar       | 7009793548             | Rishabh.erudigitallegal128@gmail.com | 145681                        |
|           |                                   | Commercial suit    | CS (COMM)/115/2025        | 07-02-2025           | M/S MAHADEV LIQUAR Vs M/S MILLENIUM INFRAENGINEERS PVT LTD.          | Shrey Kapoor       | 9717755441             | shrey.kapoor@gmail.com               | 30-01-2025                    |
|           |                                   | Execution Petition | CS (COMM)/119/2025        | 10-02-2025           | GROG EVENTS AND ENTERTAINMENT PVT LTD Vs BOLLYBOOM INDIA PVT LTD     | Sachin Bajpai      | 9958992778             | info@incennsllegal@gmail.com         | 30-01-2025                    |
|           |                                   | Execution Petition | CS (COMM)/130/2025        | 13-02-2025           | M/S STINT SOLUTIONS Vs M/S DAV EDUCATION AND WELFARE SOCIETY         | Ajay Kumar Chopra  | 9811104015             | akchopraadv@yahoo.co.in              | 08-01-2025                    |
|           |                                   | Commercial suit    | EXECUTION (COMM.)/69/2025 | 13-02-2025           | SH. RAM BABU SHAH Vs. M/S ASHISH ENTERPRISES                         | T.S. Rajput        | 9910974803             | stara9312@gmail.com                  | 19-11-2024                    |
|           |                                   | Commercial suit    | CS (COMM)/142/2025        | 17-02-2025           | UNION BANK OF INDIA Vs MS. TAHSEEN ULLAH KHAN                        | Dhanajaya Kumar    | 9312872882             | admin@lexstabilis.com                | 01-02-2025                    |
|           |                                   | Commercial suit    | OMP (COMM.)/28/2025       | 18-02-2025           | YES BANK LTD Vs SAHJOT SINGH BAINS                                   | Lalit Pandey       | 8130383143             | lalitpandeyadv@gmail.com             | 30-02-2024                    |
|           |                                   | Commercial suit    | CS (COMM)/161/2025        | 18-02-2025           | SMARTWORKS COWORKING SPACES PVT. LTD. Vs PROBEROS TRADING PRIVATE    | Sumeet Anand       | 9953154353             | suprapartnerslegal@gmail.com         | 20-02-2025                    |
|           |                                   | Commercial suit    | OMP (COMM.)/19/2025       | 19-02-2025           | MR. NARESH KUMAR JAIN Vs M/S R.K. STOCKHOLDING PVT LTD               | Gurbaksh Singh     | 9810010333             | gurbakshsinghadv157@gmail.com        | 17-04-2023                    |

| COURT NO. | COURT             | DISTRICT   | COURT ROOM | CASE TYPE       | CASE NUMBER              | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME   | ADVOCATE NAME         | ADVOCATE MOBILE NUMBER           | ADVOCATE EMAIL ID                       | DATE OF PAYMENT OF COURT FEES |
|-----------|-------------------|------------|------------|-----------------|--------------------------|----------------------|--|-----------------------|----------------------------------|---|-------------------------------|
|           |                   |            |            | Commercial suit | COMP (COMM)/20/2025      | 19-02-2025           | M/S SPLENDOR BUILDWELL PVT LTD Vs MR. Mukesh Taneja  | Sarthak Gupta         | 8826615068                       | adv.sarthakgupta@gmail.com              | ---                           |
|           |                   |            |            | Commercial suit | EXECUTION (COMM)/80/2025 | 19-02-2025           | MAHAVEER ENTERPRISES Vs M/S EXPRESS CLONICS PRIVATE LIMITED                                    | Saket Gogia           | 9845039139                       | saketgogia@lawtitude.com                | ---                           |
|           |                   |            |            | Commercial suit | CS (COMM)/153/2025       | 19-02-2025           | C L EDUCATION LTD Vs ROHAN GARG  | Vikas Padora          | 9999195702                       | vikas.padora@gmail.com                  | 31-01-2025                    |
|           |                   |            |            | Commercial suit | CS (COMM)/160/2025       | 22-02-2025           | M/S RECAZ CHEMICALS (INDIA) PVT LTD. Vs M/S MOHIT RUBBER FOAM INDIA                            | P.S. Chauhan          | 8178925937                       | advocatenks393@gmail.com                | 07-01-2025                    |
|           |                   |            |            | Commercial suit | CS (COMM)/178/2025       | 28-02-2025           | M/S SUVIDHA AIR SYSTEMS Vs M/S REHANI INDCON PVT. LTD.   | Mohit Chadha          | 9999184123                       | MCHADHA863@GMAIL.COM                    | 10-02-2024                    |
| 32        | SH. BHUPESH KUMAR | SOUTH-EAST | 22         | Commercial Suit | CS (COMM)/101/2025       | 01-02-2025           | HARI MOHAN SHARMA Vs CHIRANJIV MARASINI  | Raghavendra kumar(P), | 9650608                          | anandsharmaadv1@gmail.com               | 27.01.2025                    |
|           |                   |            |            | Commercial Suit | CS (COMM)/98/2025        | 01-02-2025           | M/S MANPOWER GROUP SERVICES INDIA PVT LTD Vs M/S SOBEK AUTO INDIA PVT LTD                      | ABHISHEK SINGH(P),    | +91-9899809187<br>+91-9810690505 | gautam@mimansalaw.inparth@mimansalaw.in | 29.01.2025                    |
|           |                   |            |            | Commercial Suit | CS (COMM)/100/2025       | 01-02-2025           | CANARA BANK Vs SURESH  | KRISHAN KUMAR(P),     | 9990877700                       | krishenkumar@j1mail.com                 | 28.01.2025                    |
|           |                   |            |            | Commercial Suit | CS (COMM)/108/2025       | 04-02-2025           | RAJAN ARORA PROPRIETOR OF M/S DHIMAN STEEL INDUSTRIES Vs M/S ENKEEBEE INFRA TECH INDIA PVT LTD | Rishabh Gulati(P),    | 9873709995                       | Rishabh.lawoffice@gmail.com             | 31.01.2025                    |
|           |                   |            |            | Commercial Suit | CS (COMM)/124/2025       | 12-02-2025           | STATE BANK OF INDIA Vs ABHISHEK KUMAR  | VARUN CHANDIOK (P),   | 9818365119                       | OFFICE.CHANDIOK@GMAIL.COM               | 10.02.2025                    |
|           |                   |            |            | Commercial Suit | CS (COMM)/134/2025       | 14-02-2025           | M/S KANGROO IMPEX Vs M/S SHRI RAMA POLYMER   | HEM CHAND WASHIHT(P), | 9811039867                       | uscorporatumlawoffice@gmail.com         | 16.01.2025                    |

| COURT NO. | COURT   | DISTRICT | COURT ROOM | CASE TYPE       | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                     | ADVOCATE NAME         | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                  | DATE OF PAYMENT OF COURT FEES |
|-----------|---|----------|------------|-----------------|--------------------|----------------------|--|-----------------------|------------------------|------------------------------------|-------------------------------|
|           |   |          |            | Commercial Suit | CS (COMM)/138/2025 | 17-02-2025           | M/S PRECISION SYSTEM CONTROL Vs PARNIKA COMMERCIAL AND ESTATES PVT LTD | Pranav Proothi(P),    | 9560205151             | MAIL(V.UTKASSOCIATES.COM           | 20.07.2024                    |
|           |   |          |            | Commercial Suit | CS (COMM)/137/2025 | 15-02-2025           | NEHA JAIN Vs PINKI KUMARI  | Alok Kumar(P),        | 9990650484             | advkumaraloko81@gmail.com          | 01.02.2025                    |
|           |   |          |            | Commercial Suit | CS (COMM)/163/2025 | 25-02-2025           | ONE97 COMMUNICATIONS LTD Vs P. KISHORE                                 | SHOBHAN SACHDEVA (P), | 9999998560             | anant@anantmlegal.com              | -                             |
|           |   |          |            | Commercial Suit | CS (COMM)/169/2025 | 27-02-2025           | PUNJAB NATIONAL BANK Vs SULAGNA DAS GUPTA                              | Quaisar Ali(P),       | 9999802592             | aliquaisar110@gmail.com            | 23.02.2025                    |
|           |   |          |            | Commercial Suit | CS (COMM)/170/2025 | 27-02-2025           | PUNJAB NATIONAL BANK Vs M/S BASIC HEALTH PRODUCTS LLP                  | Quaisar Ali(P),       | 9540049758             | tanveerkausar110@gmail.com         | 28.01.2025                    |
|           |   |          |            | Commercial Suit | CS (COMM)/175/2025 | 28-02-2025           | BIRENDRA RAWAT Vs JAISWAL GARMENTS                                     | Charan Jeet Singh(P), | 9540197757             | cjsnjuris@gmail.com                | 19.02.2025                    |
|           |   |          |            | Commercial Suit | CS (COMM)/166/2025 | 25-02-2025           | ARUN KUMAR SHAH Vs SUBHASH CHAND CHOTRANI                              | Roshan Santhalia (P)  | 9560622223             | roshan@chambersofsanthalia.com     | 17.02.2025                    |
| 33        | MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT) |          |            | Commercial Suit | CS (COMM)/109/2025 | 04-02-2025           | STATE BANK OF INDIA Vs SH. NAND KISHORE                                | AMIT SINGH            | 7011848842             | amit.advocate13@gmail.com          | 16-01-2025                    |
|           |   |          |            | Commercial Suit | CS (COMM)/111/2025 | 06-02-2025           | SMT. SAROJINI DEVI KOHLI Vs SH. JAGMOHAN KAPOOR                        | NITIN KUMAR           | 9999402692             | justiceallied.lawoffices@gmail.com | 23-12-2024                    |
|           |   |          |            | Commercial Suit | CS (COMM)/113/2025 | 07-02-2025           | M/S. MAHADEV LIQUOR Vs M/S. RAISEN MARKETING PVT. LTD.                 | SHREY KAPOOR          | 9717755441             | adv.shrey.kapoor@gmail.com         | 30-01-2025                    |
|           |   |          |            | Commercial Suit | CS (COMM)/118/2025 | 10-02-2025           | ANIL KUMAR CHAUDHARY Vs HARJESH KUMAR GUPTA                            | MANOJ KUMAR SINGH     | 98 18514477,           | advrajatjain@gmail.com             | 24-01-2025                    |

| COURT NO. | COURT  | DISTRICT   | COURT ROOM | CASE TYPE       | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME   | ADVOCATE VSE RESPONDENT NAME | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID                | DATE OF PAYMENT OF COURT FEES |
|-----------|--|------------|------------|-----------------|--------------------|----------------------|---|------------------------------|------------------------|----------------------------------|-------------------------------|
|           |  |            |            | Commercial Suit | CS (COMM)/123/2025 | 11-02-2025           | CANARA BANK Vs MURARIN KUMAR AND SRIVASTAV ANR.                 | ANSHUMA AND SRIVASTAVA       | 9990042642             | sri.anshu83@gmail.com            | 06-01-2025                    |
|           |  |            |            | Commercial Suit | CS (COMM)/140/2025 | 17-02-2025           | STATE BANK OF INDIA DEVENDRA YADAV                              | AMIT SINGH                   | 7011848842             | amit.advocate13@gmail.com        | 14-02-2025                    |
|           |  |            |            | Commercial Suit | CS (COMM)/143/2025 | 18-02-2025           | BERGER PAINTS INDIA LTD. Vs M/S SUPER CITY DEVELOPERS PVT. LTD. | Pramanshi S                  | 9910539533             | pramanshi(a)oulook.com           | 05-09-2024                    |
|           |  |            |            | Commercial Suit | CS (COMM)/151/2025 | 19-02-2025           | BHANU ARORA Vs PRIYANKA   | Rajendra yadav               | 9312046733             | yadvrazen@gmail.com              | 14-02-2025                    |
|           |  |            |            | Commercial Suit | CS (COMM)/152/2025 | 19-02-2025           | L.B. PHARMA PVT. LTD. Vs OM DISTRIBUTORS                        | Prashant Bhargava            | 09991119392            | PASSANDASSOCIATES@GMAIL.COM      | 11-12-2024                    |
|           |  |            |            | Commercial Suit | CS (COMM)/154/2025 | 20-02-2025           | M/S ROYAL FIRE SAFETY FLIPSPACES TECHNOLOGY LABS PVT. LTD.      | HIMAL AKHTAR                 | 9810456889             | le.gumlawfirm@gmail.com          | 07-02-2025                    |
|           |  |            |            | Commercial Suit | CS (COMM)/155/2025 | 21-02-2025           | M/S OXFORD EXPRESS LTD. Vs M/S UNIPACK INDUSTRIES AND ORS.      | RAVI KUMAR                   | 9899610930             | adv.vipulaggargwal1994@gmail.com | 17-02-2025                    |
|           |  |            |            | Commercial Suit | CS (COMM)/159/2025 | 22-02-2025           | CANARA BANK Vs RAJU KUMAR AND ORS.                              | FAHAD KHAN                   | 9219701292             | fahadadvocatekhan@gmail.com      | 12-02-2025                    |
|           |  |            |            | Commercial Suit | CS (COMM)/165/2025 | 25-02-2025           | M/S JEWELS BY SAGARIKA Vs M/S TIRUPATI JEWELS AND ORS.          | Madhav Bhatia                | -9910572585            | madhavbhatia@vertarilegal.com    | 20-02-2025                    |
| 34        | MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT | SOUTH-EAST | NIL        |                 |                    |                      |   |                              |                        |                                  |                               |
| 35        | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)                                  | SOUTH-EAST | NIL        |                 |                    |                      |   |                              |                        |                                  |                               |
| 36        | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)                                       | EAST       |            |                 |                    |                      |   |                              |                        |                                  |                               |
| 37        | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)                                     | EAST       | 101        | CS COMM         | 42/2025            | 12-02-2025           | BANK BARODA MURLIDHAR   | OF UMESH JOSHI               | 9910568669             | ADVUMESHJOSHI@GMAIL.COM          | 07-02-2025                    |
|           |  |            | 101        | CS COMM         | 52/2025            | 15-02-2025           | SAR EDUTECH V/S MAHENDER KUMAR                                  | SACHIN KUMAR JAIN            | 9873586359             | SKJAINADVOCATE9@GMAIL.COM        | 13-02-2025                    |
|           |  |            | 101        | CS COMM         | 54/2025            | 19-02-2025           | SHARDA GUPTA V/S MAYASHEEL RETAIL INDIA LTD.                    | ABHISHEK GUPTA               | 9718062292             | THESUTSLA WFFIRM@GMAIL.COM       | 17-02-2025                    |

| COURT NO.               | COURT  | DISTRICT           | COURT ROOM              | CASE TYPE                         | CASE NUMBER              | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                | ADVOCATE            | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID       | DATE OF PAYMENT OF COURT FEES |            |
|-------------------------|--|--------------------|-------------------------|-----------------------------------|--------------------------|----------------------|---|---------------------|------------------------|-------------------------|-------------------------------|------------|
| 38                      | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH-EAST         | 201, New Building KKD   | C.S.(COMM)                        | 20/2025                  | 01-02-2025           | SPEDITION INDIA LOGISTICS PVT LTDVsNISWA ENGG SOLUTIONS PVT LTD   | SHIVAM SHARMA       | 9654545855             | legal@shivamsharma.info | 15.01.2025                    |            |
|                         |  |                    | --do--                  | C.S.(COMM)                        | 22/2025                  | 01-02-2025           | ANAND JAIN PROP M/S CRAFT METALVsASHOK KUMAR SHARMA PROP M/S      | JAWAHAR SHAWLA      | 9312965659             | chawla8ji@gmail.com     | 29.01.2025                    |            |
| 39                      | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT   | SHAHDARA           | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/81/2025        | 03-02-2025           | ANIL PITTI Vs VIJAY KUMAR   | KUSHAGRA BANSAL(P), |                        |                         |                               | 23/01/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/80/2025        | 03-02-2025           | Shree Shyam Textiles Vs Armaan Ethnic Wear                        | Ankit Mehta(P),     |                        |                         |                               | 24/01/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/83/2025        | 04-02-2025           | Ravi Aggarwal Vs HARIKESH   | Bharat Prakash(P),  |                        |                         |                               | 17/01/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/94/2025        | 11-02-2025           | JAVED ANWAR Vs M DHILLON FREIGHT CARRIER PVT LTD and ors          | VASEEM SKHAN(P),    |                        |                         |                               | 10/02/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/97/2025        | 12-02-2025           | KUSUM LATA Vs RAHUL GUPTA   | SANKET AGARWAL(P),  |                        |                         |                               | 07/02/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/102/2025       | 13-02-2025           | Suman Rani Vs Yatin Arora   | Mohit Kumar(P),     |                        |                         |                               | 11/02/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/100/2025       | 13-02-2025           | M/S GAURAV AND DISHA ASSOCIATES Vs M/s Sonac Engineers and others | Shitanshu Gaur(P),  |                        |                         |                               | 29/01/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/104/2025       | 14-02-2025           | STATE BANK OF INDIA Vs Sonu                                       | Suchita Dixit(P),   |                        |                         |                               | 12/02/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/110/2025       | 21-02-2025           | M/S PARAS COLLECTION Vs M/S TRENDO CARD                           | RAJAN SHARMA(P)     |                        |                         |                               | 17/02/2025 |
|                         |  |                    | 301, New Court Building | CS(COMMERCIAL)                    | CS (COMM)/112/2025       | 22-02-2025           | R K PAPER AND FULES Vs HIMALAYA KRAFT                             | Shitanshu Gaur(P),  |                        |                         |                               | 17/02/2025 |
| 301, New Court Building | CS(COMMERCIAL)   | CS (COMM)/115/2025 | 25-02-2025              | Saurav Srivastava Vs Basant Kumar | Pradeep Kumar Gautam(P), |                      |   |                     | 14/01/2025             |                         |                               |            |
| 301, New Court Building | CS(COMMERCIAL)   | CS (COMM)/126/2025 | 28-02-2025              | Bank of Baroda Vs Mohd Shahfaiz   | Umesh Joshi              |                      |   |                     | 24/02/2025             |                         |                               |            |
| 40                      | MS. KIRAN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)        | SHAHDARA           | ROOM NO 208             | COMMERCIAL                        | CS (COMM)/87/2025        | 06-02-2025           | MITTALICS NON FERROUS Vs VICKY JARIWALA                           | Raghuveer Kapur(P), |                        |                         | 03.02.2025                    |            |

| COURT NO. | DISTRICT                                       | COURT ROOM | CASE TYPE               | CASE NUMBER                   | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                | ADVOCATE MOBILE NUMBER       | ADVOCATE EMAIL ID    | DATE OF PAYMENT OF COURT FEES |            |
|-----------|--|------------|-------------------------|-------------------------------|----------------------|---|------------------------------|----------------------|-------------------------------|------------|
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/91/2025  | 07-02-2025           | Ayush Jain Vs Encana International and others                     | chirag arora(P),             |                      | 04.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/99/2025  | 12-02-2025           | RAJESH MEHRA Vs RIHAN   | Kamal Singh(P),              |                      | 11.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/101/2025 | 13-02-2025           | MUDIT GARG Vs ARM FINANCIAL MARKETING PRIVATE LIMITED             | Padam Kumar Khanna(P),       |                      | 09.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/103/2025 | 13-02-2025           | Komal Prasad Vs Shri Aniket Kumar                                 | TALEWAR SINGH(P),            |                      | 06.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/106/2025 | 18-02-2025           | Shri Phool Kumar Vs Shri Deepak Aggarwal and Anr                  | Subhash Chandra Lochakia(P), |                      | 01.10.2024                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/108/2025 | 19-02-2025           | R K PAPER AND FULES Vs PRASHANT PAPER AGENCY                      | Shitanshu Gaur(P),           |                      | 17.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/111/2025 | 22-02-2025           | AR AGENCIES Through its Proprietor Raju Gupta Vs Maya Saree Mahal | Zareef Ahmad(P),             |                      | 19.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/87/2025  | 06.02.2025           | MITTALICS NON FERROUS VICKY JARIWALA                              | Raghuvveer Vs Kapur          |                      | 03.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/113/2025 | 22-02-2025           | CANARA BANK Vs PRASHANT GUPTA PROP SKL ENTERPRISES                | Sanjeev Chopra(P),           |                      | 22.02.2024                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/117/2025 | 25-02-2025           | RANJEET SINGH Vs MD NURODHA ALI                                   | SHARAD MALHOTRA(P),          |                      | 19.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/120/2025 | 25-02-2025           | SH KOMAL PRASAD Vs SMT SUCHITA SINGH                              | TALEWAR SINGH(P),            |                      | 24.02.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/128/2025 | 28-02-2025           | SBC MINERALS PRIVATE LIMITED Vs SANDY CLAY PRODUCT                | KUSHAGRA BANSAL(P),          |                      | 23.01.2025                    |            |
|           |  |            | ROOM NO 208             | COMMERCIAL CS (COMM)/132/2025 | 28-02-2025           | STATE BANK OF INDIA Vs Rakesh                                     | Suchita Dixit(P),            |                      | 26.02.2025                    |            |
| 41        | SH. SANJAY SHARMA-II DISTRICT COMMERCIAL COURT | SHAHDARA   | 303, New Court Building | CS(COMMERCIAL)                | CS (COMM)/129/2025   | 28-02-2025  | BANK OF BARODA MOHD IRFAN    | OF GEETANJALI SHARMA |                               | 25/02/2025 |
|           |  |            | 303, New Court Building | CS(COMMERCIAL)                | CS (COMM)/130/2025   | 28-02-2025  | BANK OF BARODA AAMIR KHAN    | OF FUMES JOSHI       |                               | 26/02/2025 |

| COURT NO. | DISTRICT                           | COURT ROOM              | CASE TYPE      | CASE NUMBER                  | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                       | ADVOCATE NAME         | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID          | DATE OF PAYMENT OF COURT FEES |
|-----------|------------------------------------|-------------------------|----------------|------------------------------|----------------------|--|-----------------------|------------------------|----------------------------|-------------------------------|
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/116/2025           | 25-02-2025           | M/s Great India Pipes Limited Vs M/s Maa Vaishnav Infra Contract Limited | SHASHANK VERMA        |                        |                            | 25/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/118/2025           | 25-02-2025           | AKSHAT JAIN Vs PRAVEEN KUMAR Jha Prop of M/s Maa Janaki Enterprises      | VIKAS BHATIA          |                        |                            | 24/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/119/2025           | 25-02-2025           | M/s Biocon Electric Pvt Ltd Vs Ashok Electrical                          | AMARENDRA KUMAR DUDEY |                        |                            | 25/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/114/2025           | 24-02-2025           | IDBI Bank Ltd Vs SUBHASH CHAND PROPRIETOR ADITYA WIRE TRADING COMPANY    | PARTHIV J. MEHTA      |                        |                            | 21/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/107/2025           | 19-02-2025           | paras collection Vs BAZAR  | RANJAN KIFAYTI SHARMA |                        |                            | 17/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/98/2025            | 12-02-2025           | RAM AVTAR Vs MANOJ VERMA   | POOJA CHANDHA         |                        |                            | 10/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/95/2025            | 11-02-2025           | MADHAV PUFOAM LTD. Vs NAIRO FOAM AND PACKAGING THROUGH ITS SUBSIDIARY    | NEERAJ KUMAR          |                        |                            | 10/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/90/2025            | 07-02-2025           | BANK OF BARODA Nizam Ali   | UMESH JOSHI           |                        |                            | 04-02-2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/88/2025            | 06-02-2025           | SANJAY JAIN Vs RISHABH VJ  | SACHIN KUMAR JAIN     |                        |                            | 05/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/84/2025            | 04-02-2025           | DUPLEX CABLES LTD Vs HARNESS PVT. LTD.                                   | PARAS AGGARWAL SSSL   |                        |                            | 03/02/2025                    |
|           |                                    | 303, New Court Building | CS(COMMERCIAL) | CS (COMM)/109/2025           | 20-02-2025           | VEE TRIPS LLP VS AMAZING PATAYA DESTINATION MANAGEMENT CO                | NIKHIL                |                        |                            | 19/02/2025                    |
| 42        | SH. PAWAN KUMAR MATTO DJ (COMM-04) | SHAHID ARA              | C No 304       | COMMERCIAL CS (COMM)/82/2025 | 03-02-2025           | RAVI AGGARWAL VS MOHD.. BABU JAN   | Shubham Agarwal       | 9268300000             | bharat.cuptarkar@gmail.com | 17-1-2025                     |
|           | Sh. Pawan Kumar Matto DJ (COMM-04) |                         |                | COMMERCIAL CS (COMM)/86/2025 | 04-02-2025           | BANK OF BARODA RAHIMUDDIN  | UMESH JOSHI           | 9910568669             | advumeshjoshi@gmail.com    | 03-02-2025                    |
|           |                                    |                         |                | COMMERCIAL CS (COMM)/85/2025 | 04-02-2025           | SHILPA CREATION VS SHREE SHANKAR HANDLOOM                                | ADITYA VS JIAN        | 8383953944             | jain.adityaraj@yahoo.com   | 20-12-2024                    |
|           |                                    |                         |                | COMMERCIAL CS (COMM)/89/2025 | 06-02-2025           | SANJAY JAIN VS RAMESH KUMAR CHOPRA                                       | SACHIN KUMAR JAIN     | 9873586359             | skjainadvocate@gmail.com   | 29-01-2025                    |

| COURT NO. | COURT   | DISTRICT   | COURT ROOM | CASE TYPE       | CASE NUMBER        | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                              | ADVOCATE VS ADVOCATE       | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID         | DATE OF PAYMENT OF COURT FEES |
|-----------|---|------------|------------|-----------------|--------------------|----------------------|---|----------------------------|------------------------|---------------------------|-------------------------------|
|           |   |            |            | COMMERCIAL      | CS (COMM)/92/2025  | 07-02-2025           | PANKAJ GUPTA VS SANJEEV JAIN                                    | K.P. SHARMA                | 9871693445             | kp.sharma@gmail.com       | 06-02-2025                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)/93/2025  | 07-02-2025           | DHRUV MEDICOS LTD. VS NEERU GANDHI                              | ANKIT KUMAR                | 9015505737             | adv.aankitarya@gmail.com  | 03-02-2025                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)/96/2025  | 11-02-2025           | AMIT KUMAR VS KISHORE MISRA & ANR.                              | SACHIN SHYAM AGGARWAL      | 9599249972             | adv.sachinagg@gmail.com   | 09-02-2025                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)/105/2025 | 17-02-2025           | SBI BHUWNESHWAR SAHNI   | VS ABHIJIT DAS             | 9716757382             | Puja.tiwari04@gmail.com   | 07-08-2024                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)/123/2025 | 25.02.2025           | K AND COMPANY M/S DIMENSION CONSULTING PVT. LTD & ORS.          | DR AHUL KUMAR              | 9716324341             | advrahul2017@gmail.com    | 13-02-2025                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)/122/2025 | 25.02.2025           | SH. RAJIV BATRA & ANR V/S RAMESH KUMAR & ORS.                   | GANESH KUMAR SHARMA        | 9810771535             | nishantganesh@yahoo.co.in | 14-02-2025                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)/121/2025 | 25.02.2025           | SHREE GARMENTS MAYASHEEL RETAIL LTD.                            | JEEBUTKARSH SINGH SISODIYA | 9752413505             | -                         | 23-12-2024                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)125/2025  | 27.02.2025           | BANK BARODA SAZID   | OF UMESH VS JOSHI          | 9910568669             | advumeshjoshi@gmail.com   | 26-02-2025                    |
|           |   |            |            | COMMERCIAL      | CS (COMM)123/2025  | 27-02-2025           | O.P. & TRADERS LTD. VS RADHEY SHARAN AGARWAL                    | SONS MANJU PVT. JAIN       | 9818321621             | manjujain3.97@gmail.com   | 24-03-2025                    |
| 43        | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | NORTH WEST | NIL        |                 |                    |                      |   |                            |                        |                           |                               |
| 44        | SH.VINOD YADAV  | NORTH WEST | NIL        |                 |                    |                      |   |                            |                        |                           |                               |
| 45        | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT            | NORTH      | NIL        |                 |                    |                      |   |                            |                        |                           |                               |
| 46        | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)                 | NORTH      | NIL        |                 |                    |                      |   |                            |                        |                           |                               |
| 47        | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)               | SOUTH WEST | 603        | Commercial Suit | CS COMM. 55/2025   | 03.02.2025           | M/S K C GUPTA TRADERS PVT LTD VS RONIT BHASIN                   | MANDEEP SINGH KAPOOR       | 9212002049             | Kapoorin@yahoo.com        | 23.01.2025                    |
|           |   |            | 603        | Commercial Suit | CS COMM. 64/2025   | 07.02.2025           | M/S AUSTVINAYAK PLYWOODS VS M/S ADS CIVIL AND INTERIORS PVT LTD | YOGESH KUMAR GUPTA         | 8010258125             | Ykgupta128@gmail.com      | 06.02.2025                    |

| COURT NO. | DISTRICT                                   | COURT ROOM | CASE TYPE       | CASE NUMBER       | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME   | ADVOCATE NAME                       | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID               | DATE OF PAYMENT OF COURT FEES |
|-----------|--|------------|-----------------|-------------------|----------------------|--|-------------------------------------|------------------------|---------------------------------|-------------------------------|
|           |  |            | Commercial Suit | CS COMM. 69/2025  | 10.02.2025           | SAMSONITE HOLDING VS KUMAR   | IP GAUTAM SARLBHASIN VS ASHOK KUMAR | 9999093893             | eludication.legal@outlook.com   | 06.02.2025                    |
|           |  |            | Commercial Suit | CS COMM. 76/2025  | 12.02.2025           | M/S AERMEC HVAC ENGINEERING CO. VS M/S NCUBE PLANNING AND DESIGN                 | JAI DEV SHARMA                      | 9810874706             | advocatejaidevs@gmail.com       | 04.02.2025                    |
|           |  |            | Commercial Suit | CS COMM. 77/2025  | 12.02.2025           | RENU VS M/S SHREE STEEL  | M/S VISHAL SHAKTI GARG              | 9810171302             | lochavnitesh003@gmail.com       | 10.02.2025                    |
|           |  |            | Commercial Suit | CS COMM. 82/2025  | 19.02.2025           | LIC HOUSING FINANCE LTD VS PRADEEP VIDYADHARAN AND ANR                           | MANI KAUL                           | 9717318398             | advmanikaul@gmail.com           | 29.01.2025                    |
|           |  |            | Commercial Suit | CS COMM. 83/2025  | 19.02.2025           | LIC HOUSING FINANCE LTD VS SHATRUGHAN PRASAD                                     | MANI KAUL                           | 9717318398             | advmanikaul@gmail.com           | 30.01.2025                    |
|           |  |            | Commercial Suit | CS COMM. 84/2025  | 19.02.2025           | M/S KARAM ASSOCIATES VS M/S OM FIRE SAFETY COMPANY PVT LTD                       | DEVINAVNEET SHARMA                  | 9868546432             | navneetsharmaadvocate@gmail.com | 14.02.2025                    |
|           |  |            | Commercial Suit | CS COMM. 86/2025  | 22.02.2025           | M/S RADHEY SHYAM MUNICIPAL CORPORATION OF DELHI                                  | ROBIN                               | 9560905884             | vandyvb.16@gmail.com            | 03.02.2025                    |
|           |  |            | Commercial Suit | CS COMM. 93/2025  | 25.02.2025           | IDBI BANK LTD VS M/S SHREE SHYAM GARMENTS  | NISHI CHAUDHARY                     | 9899154299             | Nishieap@gmail.com              | 24.02.2025                    |
|           |  |            | Commercial Suit | CS COMM. 97/2025  | 27.02.2025           | UCO BANK VS K ENTERPRISES  | AARNESH YADAV                       | 9306185801             | ARNESHYADA V52@GMAIL.COM        | 22.01.2025                    |
|           |  |            | Commercial Suit | CS COMM. 101/2025 | 28.02.2025           | PUNJAB NATIONAL BANK VS M/S MUNNA TELECOM  | VED PRAKASH                         | 9711900673             | VSRADVISORS@GMAIL.COM           | 24.02.2025                    |
|           |  |            | Commercial Suit | CS COMM. 102/2025 | 28.02.2025           | IDBI BANK LTD VS M/S SAAB TRANSPORT  | NISHI SINGH CHAUDHARY               | 9899154299             | Nishieap@gmail.com              | 24.02.2025                    |
| 48        | SH. VIKAS DHULL DISTRICT COMMERCIAL COURT. | SOUTH-WEST | Commercial Suit | CS (COMM)/89/2025 | 24-02-2025           | PRATEEK GOEL Vs DEEPAK KAPOOR  | Sh Vishal Chhabra                   | 9873330292             | adv.vishalchhabra@gmail.com     | 18-02-2025                    |
|           |  |            | Commercial Suit | CS (COMM)/85/2025 | 21-02-2025           | Happy Model School ALTEZA Aluminium Window and Door                              | Sh Animesh Kumar Sinha              | 8800168606             | kaslawoffices@gmail.com         | 11-02-2025                    |
|           |  |            | Commercial Suit | CS (COMM)/74/2025 | 12-02-2025           | M/s GEE KEY FABRIC VS M/S NEETU CREATIONS  | Sh. M.R. Jangid                     | 9212428911             | advocatemtrj@gmail.com          | 28-01-2025                    |
|           |  |            | Commercial Suit | CS (COMM)/70/2025 | 11-02-2025           | M/s Patanjali Ayurved Limited Vs Mukesh Yadav proprietor of Rajender Yadav Dairy | Sh Harshit Batra                    | 7838828878             | harshit.batra7@gmail.com        | 20-01-2025                    |

| COURT NO. | COURT           | DISTRICT             | COURT ROOM | CASE TYPE | CASE NUMBER     | DATE OF REGISTRATION      | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE NAME   | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF PAYMENT OF COURT FEES  |            |
|-----------|-----------------|----------------------|------------|-----------|-----------------|---------------------------|------------------------------------|---|------------------------|-------------------|--------------------------------|------------|
|           |                 |                      |            | 613       | Commercial Suit | CS (COMM)/71/2025         | 11-02-2025                         | Puma Se Vs Ashok Kumar  | Sh Gautam Bhasin       | 999093893         | 11.gautambhasin@gmail.com      | 23-09-2024 |
|           |                 |                      |            | 613       | Commercial Suit | CS (COMM)/56/2025         | 04-02-2025                         | Puma Se Vs Sumit Agarwal  | Sh Navlin Swain        | 9999306881        | judication.legal@outlook.com   | 01-02-2025 |
|           |                 |                      |            | 613       | Commercial Suit | CS (COMM)/58/2025         | 04-02-2025                         | EAST INDIA TRANSPORT AGENCY PROVIDA MARKETING INDIA PVT LTD     | Sh Sanjay Kumar        | 9899754330        | sanjay@justitia.law.com        | 29-01-2025 |
| 49        | SH. AMIT BANSAL | DISTRICT JUDGE, WEST | SOUTH-WEST | 614       | ARBITRATION     | OMP (COMM.)/3/2025        | 01-02-2025                         | GORVERNMENT OF NCT OF DELHI VS M SHARMA POOL                    | SH. PRAVESH SHARMA     | 9958355777        | PRAVESH.ADV@GMAIL.COM          | NA         |
|           |                 |                      |            | 614       | EXECUTION       | EXECUTION (COMM.)/28/2025 | 01-02-2025                         | PRADEEP SINGH LAMBAA PROP R S ENTERPRISES VS L C PAKERS PVT LTD | SH. CHAUS ABDUL        | 9811145131        | AACHAUS@GMAIL.COM              | NA         |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/54/2025         | 01-02-2025                         | AYON ALLOYS PRIVATE LIMITED VS KUBE AUTOTECH PRIVATE LIMITED    | MS. YASHSAVI SHARMA    | 9971117715        | MAIL@BLACKCOATCOUNCELIN        | 09.05.2024 |
|           |                 |                      |            | 614       | EXECUTION       | EXECUTION (COMM.)/33/2025 | 04-02-2025                         | SHELLZ INDIA PVT LTD VS GIRJESH KUMAR JHA                       | SH. P.K. AGGARWAL      | 9868920473        | PKAGG.ADV@GMAIL.COM            | NA         |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/61/2025         | 07-02-2025                         | KOTAK MAHINDRA PRIME LTD VS VIJAY KUMAR (BORROWER),             | SH. KUSHAL KUMAR       | 9958724670        | KUSHAL.KUMAR@ERUDITELEGAL.ASIA | 30.01.2025 |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/62/2025         | 07-02-2025                         | KOTAK MAHINDRA PRIME LTD VS RAHUL VERMA (BORROWER)              | SH. KUSHAL KUMAR       | 9958724670        | KUSHAL.KUMAR@ERUDITELEGAL.ASIA | 30.01.2025 |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/63/2025         | 07-02-2025                         | KOTAK MAHINDRA PRIME LTD VS LALIT SIROHI (BORROWER)             | SH. KUSHAL KUMAR       | 9958724670        | KUSHAL.KUMAR@ERUDITELEGAL.ASIA | 30.01.2025 |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/72/2025         | 11-02-2025                         | CANARA BANK VS ANKUR KUMAR                                      | SH. RAJIV.B. SAMAIYAR  | 9811343911        | RBSAMAIYAR.ADV@GMAIL.COM       | 28.01.2025 |
|           |                 |                      |            | 614       | EXECUTION       | EXECUTION (COMM.)/39/2025 | 12-02-2025                         | KOTAK MAHINDRA PRIME LTD VS VIKRANT TYAGI                       | SH. KUSHAL KUMAR       | 7009793548        | RISHABHERUDITELEGAL@GMAIL.COM  | NA         |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/73/2025         | 12-02-2025                         | M/S GEE KEYS FABRICS VS M/S DSSR CREATIONS PVT LTD              | SH. M.R. JANGID        | 9810828193        | ADVOCATEMRJ@GMAIL.COM          | 28.01.2025 |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/75/2025         | 12-02-2025                         | RAMJI LAL AND ANR VS GHAMANDI AND ANR                           | SH. RUDRAH             | 8800895406        | RUDRAHSHARMA85@GMAIL.COM       | 03.02.2025 |
|           |                 |                      |            | 614       | COMMERCIAL SUIT | CS (COMM)/78/2025         | 13-02-2025                         | AERMEC HVAC ENGINEERING CO VS BLUE PRINT DESIGN STUDIO PVT LTD  | SH. JADEV SHARMA       | 9810874706        | ADVOCATEJADEVSHARMA@GMAIL.COM  | 04.02.2025 |

| COURT NO. | DISTRICT   | COURT ROOM | CASE TYPE | CASE NUMBER      | DATE OF REGISTRATION      | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE NAME  | ADVOCATE MOBILE NUMBER  | ADVOCATE EMAIL ID | DATE OF PAYMENT OF COURT FEES   |            |
|-----------|--|------------|-----------|------------------|---------------------------|------------------------------------|--|-------------------------|-------------------|---------------------------------|------------|
|           |  |            | 614       | COMMERCIAL SUIT  | CS (COMM)/79/2025         | 13-02-2025                         | AERMEC HVAC ENGTNEERTNG CO VS SASHARMA INFOTECH PVT LTD      | SH. JAI DEV SHARMA      | 9810874706        | ADVOCATEJAI DEVSHARMA@GMAIL.COM | 04.02.2025 |
|           |  |            | 614       | ARBITRATION      | ARB. (COMM.)/1/2025       | 17-02-2025                         | SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PRIVATE LIMITED   | SH. SATYAJIT SARNA      | 9930245807        | SATYAJIT@SATYAJITSARNA.COM      | NA         |
|           |  |            | 614       | ARBITRATION      | OMP (COMM.)/4/2025        | 18-02-2025                         | VENKATESHWARA RAO K VS SBICARDS AND PAYMENT SERVICES LIMITED | SH. M. SARADA           | 8447871289        | ADVVIDUR23@GMAIL.COM            | NA         |
|           |  |            | 614       | EXECUTION        | EXECUTION (COMM.)/44/2025 | 18-02-2025                         | M/S SHREYA ENTERPRISES VS MANVEER SINGH                      | SH. M.P. CHAUDHARY      | 8588826768        | MPCHAUDHARY07@GMAIL.COM         | NA         |
|           |  |            | 614       | EXECUTION        | EXECUTION (COMM.)/48/2025 | 24-02-2025                         | RAJ KUMAR BANSAL BRIGHT ENTERPRISES                          | SH. VIPIN DILAWARI      | 9312203957        | VIPINDILAWARI83@GMAIL.COM       | NA         |
|           |  |            | 614       | EXECUTION        | EXECUTION (COMM.)/51/2025 | 24-02-2025                         | SAHIL CHAWLA VS CAVANA CLOTHING                              | SH. ARJUN GARG          | 9910922635        | GARGARJUNA@GMAIL.COM            | NA         |
|           |  |            | 614       | COMMERCIAL SUIT  | CS (COMM)/90/2025         | 24-02-2025                         | LIC HOUSING FINANCE LTD VS ANIL SAJWAN                       | MS. MANIKAUL            | 9717318398        | ADVMANIKAUL@GMAIL.COM           | 27.01.2025 |
|           |  |            | 614       | COMMERCIAL SUIT  | CS (COMM)/91/2025         | 24-02-2025                         | LIC HOUSING FINANCE LTD VS KALPANA SINGH                     | MS. MANIKAUL            | 9717318398        | ADVMANIKAUL@GMAIL.COM           | 27.01.2025 |
|           |  |            | 614       | COMMERCIAL SUIT  | CS (COMM)/92/2025         | 25-02-2025                         | BANK OF INDIA VS M/S BARAH ENTERPRISES                       | SH. AMRENDR NATH SHUKLA | 9910717081        | ADVAMRENDR A22@GMAIL.COM        | 21.02.2025 |
|           |  |            | 614       | COMMERCIAL SUIT  | CS (COMM)/98/2025         | 28-02-2025                         | DEVI KARAM ASSOCIATES VS TRIUMPH SOLUTIONS PRIVATE LIMITED   | SH. NAVNEET SHARMA      | 9868546432        | NAVNEETSHARMAADVOCATE@GMAIL.COM | 22.02.2025 |
|           |  |            | 614       | COMMERCIAL SUIT  | CS (COMM)/99/2025         | 28-02-2025                         | IDBI BANK LIMITED VS TARGETRY ACADEMY                        | MS. NISHI CHAUDHARY     | 9899154299        | NISHI.CAP@GMAIL.COM             | 24.02.2025 |
| 50        | SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04 | SOUTH-WEST | 509       | Execution (COMM) | 31/2025                   | 04.02.2025                         | PUNJAB NATIONAL BANK Vs ANIL KUMAR AND ANR.                  | VIKAS KUMAR             | 9650795147        |                                 |            |
|           |  |            | 509       | CS(COMM)         | 57/2025                   | 04.02.2025                         | EKTA CHOUDHARY PROP ENTERPRISES Vs M/S GUJARAT CO OP MILK    | GUFRAAN ALI             | 9868671320        |                                 | 27.01.2025 |
|           |  |            | 509       | OMP(I) (COMM)    | 04/2025                   | 06.02.2025                         | SMFG India Credit Co. Ltd. Vs CHHIBBEROM SONS                | KARAN CHHIBBER          |                   |                                 | 01.02.2025 |
|           |  |            | 509       | CS(COMM)         | 59/2025                   | 06.02.2025                         | GEE FABRICS DIVINE CREATIONS                                 | M.R. V. JANGID          | 9810828193        | advocatemrj@gmail.com           | 28.01.2025 |

| COURT NO.    | COURT | DISTRICT | COURT ROOM | CASE TYPE        | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                  | ADVOCATE NAME              | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID             | DATE OF PAYMENT OF COURT FEES |
|--------------|-------|----------|------------|------------------|-------------|----------------------|---|----------------------------|------------------------|-------------------------------|-------------------------------|
|              |       |          | 509        | CS(COMM)         | 60/2025     | 06.02.2025           | CANARA BANK VS BHUMI SHARMA   | SUMIT VIRMANI              | 9873245548,9873245547  | virmanilawco@gmail.com        | 21.01.2025                    |
|              |       |          | 509        | EXECUTION (COMM) | 34/2025     | 07.02.2025           | PERFECT LOGISTIC PVT LTD THROUGH ITS DIRECTOR GAURAV JOSHI          | JITENDER PANDEY            | 9818138452             |                               |                               |
|              |       |          | 509        | CS(COMM)         | 65/2025     | 07.02.2025           | KOTAK MAHINDRA PRIME LTD. Vs VINOD KUMAR (BORROWER)                 | KUSHAL KUMAR               | 9958724670             | kushalkumar@eruditelegal.asia | 30.01.2025                    |
|              |       |          | 509        | CS (COMM)        | 66/2025     | 10.02.2025           | VARUN RAJPUT VS FAST FOOTWEAR                                       | VISHAL GARG                | 9810171302             | vishalgarg777@gmail.com       | 31.01.2025                    |
|              |       |          | 509        | CS (COMM)        | 67/2025     | 10.02.2025           | VARUN RAJPUT VS THERMOKING  | VISHAL GARG                | 9810171302             | vishalgarg777@gmail.com       | 31.01.2025                    |
|              |       |          | 509        | CS (COMM)        | 68/2025     | 10.02.2025           | IDBI BANK LTD Vs M/S KAMRAN ENTERPRISES                             |                            |                        |                               |                               |
|              |       |          | 509        | CS (COMM)        | 80/2025     | 14.02.2025           | SHYAM SUNDER GOEL VS R P G STEEL TRADERS                            | NITESH LOCHAV, VISHAL GARG | 9810171302             | lochavnitesh03@gmail.com      | 10.02.2025                    |
|              |       |          | 509        | CS(COMM)         | 81/2025     | 19.02.2025           | STATE BANK OF INDIA MAINPAL VS SMOOD & ASSOCIATES                   | MS. SMOOD & ASSOCIATES     | 9811786067             | msssoodadvocate@gmail.com     | 18.11.2024                    |
|              |       |          | 509        | Execution (COMM) | 47/2025     | 21.02.2025           | PUNJAB NATIONAL BANK DEEPAK KUMAR VIJAY                             | SATYA PRAKASH VS SINGH     | 9718877012             | satyaprakash15@gmail.com      |                               |
|              |       |          | 509        | CS(COMM)         | 87/2025     | 24.02.2025           | LIC HOUSING FINANCE LTD VS MOHD AZHARUDDIN KHAN                     | MANI KAUL                  | 9717318398             | advmanikaul@gmail.com         | 28.01.2025                    |
|              |       |          | 509        | CS(COMM)         | 88/2025     | 24.02.2025           | LIC HOUSING FINANCE LTD VS TUSHAR SHARMA                            | MANI KAUL                  | 9717318398             | advmanikaul@gmail.com         | 27.01.2025                    |
|              |       |          | 509        | CS (COMM)        | 94/2025     | 27.02.2025           | B2B HOSPITALITY PVT LTD VS FORTUNE INN GARZIA                       | NISHANT VERMA              | 9631082831             | vermanishant62520@gmail.com   | 17.02.2025                    |
|              |       |          | 509        | CS(COMM)         | 95/2025     | 27.02.2025           | VISHWANATH SHARMA VS M/S RAUNAK CONSTRUCTION AND DEVELOPERS AND ANR | SHUBHAM SHARMA             | 9643119225             | inbox.shubham04@gmail.com     | 12.02.2025                    |
|              |       |          | 509        | CS(COMM)         | 96/2025     | 27.02.2025           | PUNJAB NATIONAL BANK Vs ANIL GARG                                   | ARVIND WISHWABA NDHU       | 8851667096             | arvind.wishwabandhu@gmail.com | 07.02.2025                    |
|              |       |          | 509        | CS (COMM)        | 100/2025    | 28.02.2025           | IDBI BANK LTD Vs M/S CHAUDHA KRISHNA STEELRY WORKS                  | NISHI                      | 9899154299             | nishi.eap@gmail.com           | 04.09.2024                    |
| <b>TOTAL</b> |       |          |            |                  | 550         |                      |   |                            |                        |                               |                               |